

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.07 Decision

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Jun/202122/2 dated 02.07.2021 (Online Meeting) for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30, held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT

Following members were present in the Meeting:

Sl. No.	Name & Designation	Department
1	Shri Shaish Kumar, Technical – 1	Consultant
2	Shri D.N. Mathur, Technical – 2	Consultant
In attendance		
1	Shri Ajay Kumar, Deputy Director	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

The committee went through the minutes of earlier meeting No. NC/3/MEET/Jan/202021/4 dated 12.02.2021 (actually held on 26.02.2021, 12.03.2021 and 12.05.2021).

ONLINE CASES

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 1/NC/3/MEET/Jun/202122/2
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HQ File Number:	018205000087AM18
RA File Number:	039404000466AM16
License Number:	0310811611
Date of Authorisation Issued:	03-03-2017
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0306019787
Name:	CROPNOSYS (INDIA) PRIVATE LIMITED
Address:	B1-104C BOOMERANG, ANDHERI-EAST MUMBAI, 400072.
PIN:	400072
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	73843200
CIF FCC:	1152000
FOB Value:	85816000
FOB FCC:	1360000
Decision: The Committee considered the case as per agenda in the presence of technical experts and it was observed that the norms for the subject Advance Authorization have already been ratified by NC-3 in its Meeting No. 5/82-ALC4/2018 dated 25.07.2018. In view of above, the Committee decided to withdraw the case.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 2/NC/3/MEET/Jun/202122/2
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HQ File Number:	018205001448AM21
RA File Number:	039404000195AM21
License Number:	0310837011
Date of Authorisation Issued:	02-07-2020
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0310045428
Name:	ARCH PROTECTION CHEMICALS PRIVATE LIMITED
Address:	UNIT NO 501 502 514 ATL CORPORATE,POWAI,400072.
PIN:	400072
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	420000000
CIF FCC:	5833334
FOB Value:	504000000
FOB FCC:	7000000
Decision: The Committee considered the case as per agenda in the presence of technical experts and it was observed that the norms for the subject Advance Authorization have already been ratified by NC-3 in its Meeting No. 3/82-ALC4/2020 dated 07.08.2020.	
In view of above, the Committee decided to withdraw the case.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 3/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117194AM21
RA File Number:	09AA04006983AM21
License Number:	0911000644
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4209729
CIF FCC:	57392
FOB Value:	5169500
FOB FCC:	72199
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 4/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117260AM21
RA File Number:	08AA04012123AM21
License Number:	0811001114
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE, AHMEDABAD, 380014.
PIN:	380014
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	182089600
CIF FCC:	2463999
FOB Value:	216600000
FOB FCC:	3000000
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 5/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117330AM21
RA File Number:	05AA04043417AM21
License Number:	0511002009
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0594041368
Name:	SENTISS PHARMA PRIVATE LIMITED
Address:	212 ASHIRWAD COMMERCIAL COMPLEX, NEW DELHI, 110016.
PIN:	110016
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1833750
CIF FCC:	25000
FOB Value:	2058500
FOB FCC:	28750
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 6/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117395AM21
RA File Number:	31AA04007897AM21
License Number:	3111000269
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3653416
CIF FCC:	49808
FOB Value:	7130961
FOB FCC:	99594
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 7/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117574AM21
RA File Number:	09AA04005560AM21
License Number:	0911000476
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15611637
CIF FCC:	211253
FOB Value:	18746000
FOB FCC:	259639
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 8/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117697AM21
RA File Number:	05AA04043719AM21
License Number:	0511002022
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	22811827
CIF FCC:	310999
FOB Value:	92294400
FOB FCC:	1289027
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 9/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117698AM21
RA File Number:	03AA04033579AM21
License Number:	0311002962
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AALCP0909M
Name:	PIRAMAL PHARMA LIMITED
Address:	PIRAMAL ANANTA, PIRAMAL AGASTYA PARK, KURLA, MUMBAI, 400070.
PIN:	400070
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	682455424
CIF FCC:	9304095
FOB Value:	944853588
FOB FCC:	13196279

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Atorvastatin Calcium Tablets USP 10mg (Pack Size 90 tabs)((Net wt. of Import Sr. No. 1 is 1454.24kgs, Sr. No. 2 is 8054.6kg, Sr. No. 3 is 2287.27kg, Sr. No. 4 is 1466227 Nos., Sr. No. 8 is 1466227 Nos., Sr. No. 12 is 1466227 Nos))	131960430 Numbers	1	Atorvastatin Calcium Propylene Glycol Solvate USP	1483.37 kg
			2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	8054.60 kg
			3	Calcium Acetate	2287.27 kg
			4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy
			5	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM- 400 Blue CR)	Relevant as per packing policy
			6	Strippax Sorbent 50 C & 50 SG 2gm 1480889 (Silica Gel Dessicants)	Relevant as per packing policy

2	Atorvastatin Calcium Tablets USP 10mg (Pack Size 1000 tabs)((Net wt. of Import Sr. No. 1 is 1869.86kgs, Sr. No. 2 is 10355.89kg, Sr. No. 3 is 2940.77kg, Sr. No. 5 is 169663 Nos., Sr. No. 9 is 169663 Nos., Sr. No. 12 is 169663 Nos))	169663000 Numbers	1	Atorvastatin Calcium Propylene Glycol Solvate USP	1907.18 kg
			2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	10355.89 kg
			3	Calcium Acetate	2940.77 kg
			4	250cc Rnd White 53/400 Hdpe Selair 58a (Plastic Bottles 250CC white HDPE Round 38mm)	Relevant as per packing policy
			5	Blue 53mm Pp Cap Lp-E & Triseal F217hy (Plastics Caps/Closures PP 53MM-400 Blue PP)	Relevant as per packing policy
			6	Strippax Sorbent 50 C & 50 SG 2gm (Silica Gel Dessicants)	Relevant as per packing policy
3	Atorvastatin Calcium Tablets USP 20mg (Pack Size 90 tabs)((Net wt. of Import Sr. No. 1 is 301.17kgs, Sr. No. 2 is 1673.87kg, Sr. No. 3 is 475.07kg, Sr. No. 4 is 151815 Nos., Sr. No. 8 is 151815 Nos., Sr. No. 12 is 151815 Nos))	13663350 Numbers	1	Atorvastatin Calcium Propylene Glycol Solvate USP	307.19 kg
			2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	1673.87 kg
			3	Calcium Acetate	475.075 kg
			4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy
			5	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM- 400 Blue CR)	Relevant as per packing policy
			6	Strippax Sorbent 50 C & 50 SG 2gm 1480889 (Silica Gel Dessicants)	Relevant as per packing policy
4	Atorvastatin Calcium Tablets USP 40mg (Pack Size 90 tabs)((Net wt. of Import Sr. No. 1 is 8102.73kgs, Sr. No. 2 is 44878.92kg, Sr. No. 3 is 12744.09kg, Sr. No. 4 is 2042244 Nos., Sr. No. 8 is 2042244 Nos., Sr. No. 12 is 2042244 Nos))	183801960 Numbers	1	Atorvastatin Calcium Propylene Glycol Solvate USP	8264.66 kg
			2	Microcrystalline Cellulose (MCC) NF (Avicel PH 102)	44878.92 kg
			3	Calcium Acetate	12744.09 kg
			4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy
			5	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM- 400 Blue CR)	Relevant as per packing policy
			6	Strippax Sorbent 50 C & 50 SG 2gm 1480889 (Silica Gel Dessicants)	Relevant as per packing policy

5	Atorvastatin Calcium Tablets USP 80mg (Pack Size 90 tabs)((Net wt. of Import Sr. No. 1 is 3324.20kgs, Sr. No. 2 is 18500.44kg, Sr. No. 3 is 5249.65kg, Sr. No. 6 is 418922 Nos., Sr. No. 8 is 418922 Nos., Sr. No. 11 is 418922 Nos))	37702980 Numbers	1	Atorvastatin Calcium Propylene Glycol Solvate USP	3390.67 kg
			2	Microcrystallin Cellulose (MCC) NF (Avicel PH 102)	18411.87 kg
			3	Calcium Acetate	5228.35 kg
			4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy
			5	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM- 400 Blue CR)	Relevant as per packing policy
			6	Strippax Sorbent 50 C & 50 SG 2gm 1480889 (Silica Gel Dessicants)	Relevant as per packing policy
6	Atorvastatin Calcium Tablets USP 80mg (Pack Size 1000 tabs)((Net wt. of Import Sr. No. 1 is 3843.60kgs, Sr. No. 2 is 21391.10kg, Sr. No. 3 is 6069.90kg, Sr. No. 7 is 43594 Nos., Sr. No. 10 is 43594 Nos., Sr. No. 11 is 43594 Nos))	43594000 Numbers	1	Atorvastatin Calcium Propylene Glycol Solvate USP	3920.45 kg
			2	Microcrystallin Cellulose (MCC) NF (Avicel PH 102)	21288.69 kg
			3	Calcium Acetate	6045.27 kg
			4	Plastic Bottles 75CC white HDPE Round 38mm	Relevant as per packing policy
			5	CR38400APJT865 BLUE PP465 1400 (Plastics Caps/Closures PP 38MM- 400 Blue CR)	Relevant as per packing policy
			6	Strippax Sorbent 50 C & 50 SG 2gm 1480889 (Silica Gel Dessicants)	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 10/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00117718AM21
RA File Number:	34AA04003342AM21
License Number:	3411000346
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3405003237
Name:	RENOWN PHARMACEUTICALS PRIVATE LIMITED
Address:	SURVEY NO .143, A VILLAGE RANU,,VADODARA,391445.
PIN:	391445
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10049318
CIF FCC:	137005
FOB Value:	56605551
FOB FCC:	790580

Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was decided to call for following information from the firm:

- (i) Export product description is not complete and is not matching with DML furnished. Each export product may be separately described as per DML alongwith number of capsules to be exported.
- (ii) Copy of Master-Batch Formula for each export product duly authenticated by Q.C. Incharge indicating net content of each input both for shell and medicament.
- (iii) Net weight of Soft Gelatine Capsules shell and medicament for each export product.
- (iv) Copy of Batch-Log Sheet for latest three consecutive batches.
- (v) Technical catalogue for Encapsulation machine with Guaranteed Wastage norms.
- (vi) Detailed working for calculation of import requirement and norms applied.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 11/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00000740AM22
RA File Number:	05AA04041798AM21
License Number:	0511001982
Date of Authorisation Issued:	01-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0503043877
Name:	FRESENIUS KABI ONCOLOGY LIMITED
Address:	B-310, SOM DATT CHAMBERS, 1,,NEW DELHI,110066.
PIN:	110066
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1853347
CIF FCC:	25267
FOB Value:	2150792
FOB FCC:	30038
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 12/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00000295AM22
RA File Number:	07AA04011201AM21
License Number:	0711000825
Date of Authorisation Issued:	01-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0711026874
Name:	VIBRANT PHARMACHEM PRIVATE LIMITED
Address:	PLOT NO.57,58,69&70,RAICHUR GROWTH,KARNATAKA STATE,584134.
PIN:	584134
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	22784000
CIF FCC:	310620
FOB Value:	48560000
FOB FCC:	678212
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 13/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00000680AM22
RA File Number:	30AA04006198AM21
License Number:	3011000463
Date of Authorisation Issued:	01-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2299000038
Name:	SAURAV CHEMICALS LIMITED
Address:	PLOT NO. 370. IND. AREA PHASE 2,PANCHKULA,134109.
PIN:	134109
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	24031220
CIF FCC:	327624
FOB Value:	56707200
FOB FCC:	792000
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 14/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003091AM22
RA File Number:	03AA04033536AM21
License Number:	0311003011
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	14351545
CIF FCC:	195658
FOB Value:	18786608
FOB FCC:	262382
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 15/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003024AM22
RA File Number:	03AA04032956AM21
License Number:	0311002923
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0389029971
Name:	AARTI INDUSTRIES LIMITED
Address:	71, UDYOG KSHETRA, 2nd FLOOR, MUMBAI, 400080.
PIN:	400080
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	44896068
CIF FCC:	612080
FOB Value:	120288000
FOB FCC:	1680000
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 16/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003116AM22
RA File Number:	03AA04032968AM21
License Number:	0311003013
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0395047803
Name:	BLUE JET HEALTHCARE PRIVATE LIMITED
Address:	UNIT I : 3/2,MILE STONE,KALYAN MURBAD RD.,SHAHAD, MAHARASHTRA,421103.
PIN:	421103
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	247336200
CIF FCC:	3372000
FOB Value:	429600000
FOB FCC:	6000000
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 17/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003027AM22
RA File Number:	03AA04031763AM21
License Number:	0311002768
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	30645806
CIF FCC:	417802
FOB Value:	35255840
FOB FCC:	492400
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 18/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003184AM22
RA File Number:	07AA04011241AM21
License Number:	0711000830
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788012363
Name:	MICRO LABS LIMITED
Address:	NO 31, RACE COURSE ROAD,BENGALURU,560001.
PIN:	560001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13499460
CIF FCC:	184041
FOB Value:	23634000
FOB FCC:	330083

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
DICLOXACILLIN CAPSULES 500 MG(DICLOXACILLIN CAPSULES 500 MG BP/EP/USP/IP 1500.00 KG)	3000000 Numbers	1	DICLOXACILLIN SODIUM	1605.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 19/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003028AM22
RA File Number:	03AA04026533AM21
License Number:	0311002347
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C., GUJARAT, 396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	75026267
CIF FCC:	1022852
FOB Value:	90462960
FOB FCC:	1263449

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Oxcarbazepine USP / BP / EP	11966 kg	1	10-Methoxy Iminostilbene	13162.60 kg
		2	Methanol	11966.00 kg
		3	Methylene Chloride	15196.80 kg
		4	Acetone	3230.80 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 20/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003606AM22
RA File Number:	03AA04000129AM22
License Number:	0311003034
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7645065
CIF FCC:	104227
FOB Value:	443132400
FOB FCC:	6189000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 1.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
FLUOCINOLONE ACE EAR DROPS 0.01 percent 20ML (Fluocinolone Acetonide Oil 0.01percent)((Net Wt. of FLUOCINOLONE ACETONIDE BP in 1100 Gms.))	500000 Numbers	1	FLUOCINOLONE ACETONIDE BP	1020 gram
FLUOCINOLONE ACE SCALP OIL 0.01percent 118ML (Fluocinolone Acetonide 0.01percent Topical Oil)((Net Wt. of FLUOCINOLONE ACETONIDE BP in 6490 Gms.))	500000 Numbers	1	FLUOCINOLONE ACETONIDE BP	6018 gram
FLUOCINOLONE ACE BODY OIL 0.01percent 118ML (Fluocinolone Acetonide 0.01percent Topical Oil)((Net Wt. of FLUOCINOLONE ACETONIDE BP in 2596 Gms.))	200000 Numbers	1	FLUOCINOLONE ACETONIDE BP	2407.20 gram

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 21/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003031AM22
RA File Number:	039404000229AM21
License Number:	0311002737
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	43547535
CIF FCC:	590075
FOB Value:	50127525
FOB FCC:	695250
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 22/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003719AM22
RA File Number:	26AA04002622AM21
License Number:	2611000128
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Visakhapatnam
IEC:	0915028298
Name:	INNOVARE LABS PRIVATE LIMITED
Address:	PLOT NO. 64, 1st FLOOR, ROAD NO.5,,GAJULARAMARAM,500090.
PIN:	500090
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	86781751
CIF FCC:	1183118
FOB Value:	302400000
FOB FCC:	4223463

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Oseltamivir Phosphate or ethyl (3R,4R,5S)- 5-amino-4- acetamido-3-(pentan-3-yloxy)- cyclohex-1-ene-1-carboxylate	3000 kg	1	(3R,4S,5R)- 3,4,5-trihydroxycyclo hex- 1-ene-1-carboxylic acid or Shikimic acid	4980 kg
		2	Triethyl orthoformate	13350 kg
		3	Methanesulfonyl chloride	4380 kg
		4	Triethylsilane	2700 kg
		5	Di isopropyl ether or Isopropyl Ether	33000 kg
		6	Dimethyl Sulphoxide or Methylsulfinyl methane	15000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 23/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003033AM22
RA File Number:	03AA04027567AM21
License Number:	0311002236
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C., GUJARAT, 396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	75026267
CIF FCC:	1022852
FOB Value:	90462960
FOB FCC:	1263449

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Oxcarbazepine USP / BP / EP	11966 kg	1	10-Methoxy Iminostilbene	13162.60 kg
		2	Methanol	11966.00 kg
		3	Methylene Chloride	15196.80 kg
		4	Acetone	3230.80 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 24/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003034AM22
RA File Number:	03AA04026534AM21
License Number:	0311002354
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C., GUJARAT, 396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	75026267
CIF FCC:	1022852
FOB Value:	90462960
FOB FCC:	1263449

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Oxcarbazepine USP / BP / EP	11966 kg	1	10-Methoxy Iminostilbene	13162.60 kg
		2	Methanol	11966.00 kg
		3	Methylene Chloride	15196.80 kg
		4	Acetone	3230.80 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 25/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00003040AM22
RA File Number:	03AA04026535AM21
License Number:	0311002358
Date of Authorisation Issued:	05-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C., GUJARAT, 396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	75026267
CIF FCC:	1022852
FOB Value:	90462960
FOB FCC:	1263449

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Oxcarbazepine USP / BP / EP	11966 kg	1	10-Methoxy Iminostilbene	13162.60 kg
		2	Methanol	11966.00 kg
		3	Methylene Chloride	15196.80 kg
		4	Acetone	3230.80 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 26/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00004162AM22
RA File Number:	092404000418AM21
License Number:	2611000130
Date of Authorisation Issued:	06-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0906011477
Name:	VIJAYASRI ORGANICS PRIVATE LIMITED
Address:	Plot No.68 & 69, Sy.No.66 & 67, Jubilee Heights,,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	41677351
CIF FCC:	568198
FOB Value:	74726323
FOB FCC:	1043663
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 27/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00004748AM22
RA File Number:	07AA04000184AM22
License Number:	0711000843
Date of Authorisation Issued:	06-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0707018668
Name:	ADCOCK INGRAM LIMITED
Address:	NO.49D, BOMMASANDRA INDUSTRIAL,BANGALORE,560099.
PIN:	560099
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	23987352
CIF FCC:	323497
FOB Value:	28494585
FOB FCC:	393300

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
ACURATE TABLETS((Paracetamol 450mg+Doxylamine Succinate 5mg+Caffeine 30mg+Codeine Phosphate 10mg+Colour Quinoline Yellow 2Mg) (Para - 27000.000+Doxy-300.000+Caffeine- 1800.000+Codeine - 600.000+Colour- 120.000Kgs)(No. of Tablets 60000000))	29820 kg	1	DOXYLAMINE SUCCINATE USP /Ph. Eur Grade	306 kg
		2	CAFFEINE ANHYDROUS BP2010/USP/E P/PH.EUR/BP	1836 kg
		3	CODEINE PHOSPHATE BP/USP/EP/PH.EUR	612 kg
		4	COLOUR QUINOLINE YELLOW CI 47005 (SPECTRACOL)	120 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 28/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00004824AM22
RA File Number:	05AA04000952AM22
License Number:	0511002092
Date of Authorisation Issued:	06-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	931268160
CIF FCC:	12559246
FOB Value:	1164178326
FOB FCC:	16068713
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 29/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00007112AM22
RA File Number:	03AA04033623AM21
License Number:	0311003093
Date of Authorisation Issued:	08-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391130544
Name:	NEOGEN CHEMICALS LIMITED
Address:	100210THFLOORDEVCORPORABLDG,EASTERNEXPRESSHIGHWAYKHOPATTHAN E WEST,400601.
PIN:	400601
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	17985420
CIF FCC:	245200
FOB Value:	21480000
FOB FCC:	300000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
ISO BUTYL BROMIDE (1-BROMO - 2- METHYL PROPARNE)(ISO BUTYL BROMIDE (1-BROMO -2- METHYL PROPARNE))	40000 kg	1	ISO BUTANOL	28800 kg
		2	LIQUID BROMINE	31200 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 30/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00007195AM22
RA File Number:	05AA04042497AM21
License Number:	0511002135
Date of Authorisation Issued:	08-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	ABKFA8542L
Name:	ALWIN DMD PHARMACEUTICALS
Address:	1121/73, DEVA RAM PARK,,DELHI,110035.
PIN:	110035
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1394250
CIF FCC:	19008
FOB Value:	3152192
FOB FCC:	44025

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Diosmin & Hesperidin Tablets (450 mg & 50mg)(Each Film coated Tablet contains: Diosmin USP 450 mg. Hesperidin 50 mg.)	584403 kg	1	Diosmin Hesperidin (9:1)	298.05 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 31/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00007761AM22
RA File Number:	07AA04000065AM22
License Number:	0711000860
Date of Authorisation Issued:	09-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788012363
Name:	MICRO LABS LIMITED
Address:	NO 31, RACE COURSE ROAD, BENGALURU, 560001.
PIN:	560001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
ClF Value of the License:	18636042
ClF FCC:	251328
FOB Value:	43960800
FOB FCC:	606774
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 32/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00007930AM22
RA File Number:	08AA04012530AM21
License Number:	0811001119
Date of Authorisation Issued:	09-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0897004850
Name:	BAROQUE PHARMACEUTICALS PRIVATE LIMITED
Address:	D-403,4THFLOORTITANIUMSQUARENRTHALTEJCROSSROAD,AHMEDABAD,380054.
PIN:	380054
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	17302179
CIF FCC:	235885
FOB Value:	39380000
FOB FCC:	550000
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 33/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00008088AM22
RA File Number:	03AA04033912AM21
License Number:	0311003102
Date of Authorisation Issued:	09-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	1711000248
Name:	VERGO PHARMA RESEARCH LABORATORIES PRIVATE LIMITED
Address:	KENI BUILDING,,PANAJI,403001.
PIN:	403001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2206250
CIF FCC:	25000
FOB Value:	4459781
FOB FCC:	52406

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Alverine Citrate 120mg Hard Capsules	1083360 Numbers	1	Alverine Citrate	132.60 kg
Alverine Citrate 60mg Hard Capsules	1000000 Numbers	1	Alverine Citrate	61.20 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 34/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00008340AM22
RA File Number:	02AA04000735AM22
License Number:	0211000529
Date of Authorisation Issued:	09-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Kolkata
IEC:	0215025806
Name:	HALDIA PETROCHEMICALS LIMITED
Address:	Bengal ECO Intelligent Park Block EM Tower 1, SALT LAKE, 700091.
PIN:	700091
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	978755531
CIF FCC:	13199670
FOB Value:	1130220000
FOB FCC:	15600000
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 35/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00008718AM22
RA File Number:	07AA04011194AM21
License Number:	0711000869
Date of Authorisation Issued:	09-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0799007803
Name:	MAIVA PHARMA PRIVATE LIMITED
Address:	688, Ground Floor, 6th Main,,BANGALORE,560097.
PIN:	560097
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6638762
CIF FCC:	90508
FOB Value:	44801856
FOB FCC:	625724

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Bumetanide Injection USP 0.25mg per mL, 4mL fill in 5mL Vial,(4mL fill in 5mL Vial - filled with 1mg of Bumetanide as bulk drug mixed in water for injection and filled for 4mL in 5mL Vial and capped with 13mm RFS Gray Silicon Westar Rubber Stopper)	259600 Numbers	1	V-35 4416/50 GRY SIL 3 Westar RS/SP02 (13mm RFS Gray Silicon Westar Rubber Stopper 3)	Relevant as per packing policy
Bumetanide Injection USP 0.25mg per mL, 10mL Vial,(10mL Vial - filled with 2.50mg of Bumetanide as bulk drug mixed in water for injection and filled in 10mL Vial and capped with 13mm RFS Gray Silicon Westar Rubber Stopper)	189200 Numbers	1	V-35 4416/50 GRY SIL 3 Westar RS/SP02 (13mm RFS Gray Silicon Westar Rubber Stopper 3)	Relevant as per packing policy
Famotidine Injection USP 10mg per mL, 2mL Vial,(2mL Vial - filled with 20mg of Famotidine as bulk drug mixed in water for injection and filled in 2mL Vial and capped with 13mm RFS Gray Silicon Westar Rubber Stopper)	748000 Numbers	1	V-35 4416/50 GRY SIL 3 Westar RS/SP02 (13mm RFS Gray Silicon Westar Rubber Stopper 3)	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 36/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00009477AM22
RA File Number:	08AA04012364AM21
License Number:	0811001230
Date of Authorisation Issued:	10-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0895001721
Name:	CADILA HEALTHCARE LIMITED
Address:	ZYDUS CORPORATE PARK, SCHEME NO. 63, SURVEY NO. 536,,AHMEDABAD,382481.
PIN:	382481
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10363852
CIF FCC:	141293
FOB Value:	12165120
FOB FCC:	169903

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
MESALAMINE DELAYED RELEASE TABLETS USP 800 MG((ACTIVE INGREDIENT: MESALAMINE USP - NET WT. 864.000 KGS.))	1080000 Numbers	1	MESALAMINE USP	881.28 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 37/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00018647AM22
RA File Number:	31AA04007645AM21
License Number:	3111000246
Date of Authorisation Issued:	15-04-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0307052001
Name:	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED
Address:	OFFICE NO.515, 5th FLOOR,CITY POINT,PUNE,411001.
PIN:	411001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	263539200
CIF FCC:	3592899
FOB Value:	429600000
FOB FCC:	6000000

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 07/82-ALC4/2019 dated 24.12.2020 against advance authorization No. 3110067177 dt. 26.09.2018, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
DNOVO BP818 (Tetra Methyl Bisphenol F)	1 kg	1	2,6 xlenol	1.06 kg
		2	Paraformaldehyde	0.130 kg
		3	Methanol	0.100 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 38/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00018662AM22
RA File Number:	03AA04000558AM22
License Number:	0311003135
Date of Authorisation Issued:	15-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	30656743
CIF FCC:	413442
FOB Value:	235731289
FOB FCC:	3253710

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Mometasone Furoate Ointment 0.10 Percent (Pack 10gms) (Net Wt. of Mometasone Furoate Micronized 0.200 Kgs.)	20000 Numbers
2	Mometasone Furoate Ointment 0.10 Percent (Pack 15gms) (Net Wt. of Mometasone Furoate Micronized 0.300 Kgs.)	20000 Numbers
3	Mometasone Furoate Ointment 0.10 Percent /Mometate Ointment 0.10 Percent (Pack 20gms)((Net Wt. of Mometasone Furoate Micronized 0.400 Kgs.))	20000 Numbers
4	Mometasone Furoate Ointment 0.10 Percent (Pack 30gms) (Net Wt. of Mometasone Furoate Micronized 0.600 Kgs.)	100000 Numbers
5	Mometasone Furoate Ointment 0.10 Percent (pack 45gms) (Net Wt. of Mometasone Furoate Micronized 0.900 Kgs.)	100000 Numbers
6	Mometasone Furoate Ointment 0.10 Percent (Pack 50gms) (Net Wt. of Mometasone Furoate Micronized 1.00 Kgs.)	20000 Numbers
7	Mometasone Furoate Ointment 0.10 Percent (pack 60gms) (Net Wt. of Mometasone Furoate Micronized 1.200 Kgs.)	30000 Numbers
8	Mometasone Furoate Ointment 0.10 Percent (pack 100gms) (Net Wt. of Mometasone Furoate Micronized 2.000 Kgs.)	20000 Numbers
9	Mometasone Furoate Tropical Solution USP 0.1 Percent (Lotion) (Pack 30ml)((Net Wt. of Mometasone Furoate Micronized 0.900 Kgs.))	30000 Numbers

10	Mometasone Furoate Tropical Solution USP 0.1 Percent (Lotion) (Pack 60ml)((Net Wt. of Mometasone Furoate Micronized 1.800 Kgs.))	30000 Numbers
11	Mometasone Furoate Cream 0.1 Percent (Pack 10gms) (Net Wt. of Mometasone Furoate Micronized 0.300 Kgs.)	30000 Numbers
12	Mometasone Furoate Cream 0.1 Percent (Pack 15gms) (Net Wt. of Mometasone Furoate Micronized 1.050 Kgs.)	70000 Numbers
13	Mometasone Furoate Cream 0.1 Percent (Pack 20gms) (Net Wt. of Mometasone Furoate Micronized 1.00 Kgs.)	50000 Numbers
14	Mometasone Furoate Cream 0.1 Percent /Metactiv Cream 0.10 Percent (Pack 30gms)((Net Wt. of Mometasone Furoate Micronized 2.40 Kgs.))	80000 Numbers
15	Mometasone Furoate Cream 0.1 Percent (Pack 45gms) (Net Wt. of Mometasone Furoate Micronized 1.800 Kgs.)	40000 Numbers
16	Mometasone Furoate Cream 0.1 Percent (Pack 50gms) (Net Wt. of Mometasone Furoate Micronized 3.000 Kgs.)	60000 Numbers
17	Mometasone Furoate Cream 0.1 Percent (Pack 60gms) (Net Wt. of Mometasone Furoate Micronized 4.800 Kgs.)	80000 Numbers
18	Mometasone Furoate Cream 0.1 Percent (Pack 100gms) (Net Wt. of Mometasone Furoate Micronized 28.700 Kgs.)	287000 Numbers

Sl. No.	Import Item	Qty. (for total exports)
1	Mometasone Furoate Micronized	59.67 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 39/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00018670AM22
RA File Number:	03AA04024565AM21
License Number:	0311001932
Date of Authorisation Issued:	15-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING, MUMBAI, 400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	26483685
CIF FCC:	358371
FOB Value:	35204122
FOB FCC:	487591
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 40/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00019032AM22
RA File Number:	03AA04033614AM21
License Number:	0311003143
Date of Authorisation Issued:	15-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AACCW1677Q
Name:	WINTech PHARMACEUTICALS LIMITED
Address:	OFFICE NO. 2&3 3RD FLOOR,,DADAR,400014.
PIN:	400014
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6705000
CIF FCC:	91411
FOB Value:	13081320
FOB FCC:	182700

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
CIPROFLOXACIN Tablets 500 mg	6300000 Tablets	1	CIPROFLOXACIN HYDROCHLORIDE BP	3496.50 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 41/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00019535AM22
RA File Number:	09AA04000085AM22
License Number:	0911000683
Date of Authorisation Issued:	15-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOT NO. 24 & 25, S.V.CO-OPERATIVE, HYDERABAD, 500055.
PIN:	500055
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	38795500
CIF FCC:	523202
FOB Value:	45487265
FOB FCC:	627843
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 42/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00020260AM22
RA File Number:	34AA04000021AM22
License Number:	3411000455
Date of Authorisation Issued:	16-04-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0890000832
Name:	SUDEEP PHARMA PRIVATE LIMITED
Address:	129/1/A GIDC ESTATE,NANDESARI,391340.
PIN:	391340
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	87462540
CIF FCC:	1192400
FOB Value:	197114800
FOB FCC:	2753000
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 43/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00021691AM22
RA File Number:	05AA04002818AM22
License Number:	0511002233
Date of Authorisation Issued:	19-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	67953562
CIF FCC:	916433
FOB Value:	89605683
FOB FCC:	1236793
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 44/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00021972AM22
RA File Number:	33AA04000403AM22
License Number:	3311000189
Date of Authorisation Issued:	19-04-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Panipat.
IEC:	3391001755
Name:	COMBITIC GLOBAL CAPLET PRIVATE LIMITED
Address:	M-15, D- 2 & D-3, INDUSTRIAL AREA,,SONIPAT,131001.
PIN:	131001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15040000
CIF FCC:	202832
FOB Value:	19594392
FOB FCC:	270454

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
CIPROFLOXACIN TABLETS IP/BP/USP 500MG.((Each Film Coated Tablet Contains Ciprofloxacin Hcl IP/BP/USP 580mg. Equivalent Ciprofloxacin 500mg.))	9522700 Numbers	1	CIPROFLOXACIN HYDROCHLORIDE IP	5285.10 kg
Ciprofloxacin Tablets IP/BP/USP 250 MG.((Each Film Coated Tablet Contains Ciprofloxacin Hcl IP/BP/USP 290mg. Equivalent Ciprofloxacin 250mg.))	2000000 Numbers	1	CIPROFLOXACIN HYDROCHLORIDE IP	555.00 kg
Ciprofloxacin Hydrochloride Tablets IP/BP/USP 750 MG.((Each Film Coated Tablet Contains Ciprofloxacin Hcl IP/BP/USP 870mg. Equivalent Ciprofloxacin 750mg.))	2000000 Numbers	1	CIPROFLOXACIN HYDROCHLORIDE IP	1665.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 45/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00022173AM22
RA File Number:	03AA04029799AM21
License Number:	0311002602
Date of Authorisation Issued:	20-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C., GUJARAT, 396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	20144496
CIF FCC:	274635
FOB Value:	25448695
FOB FCC:	355428

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Rosuvastatin Calcium USP / BP / EP	613 kg	1	Tert-butyl 2- ((4R,6S)-6- ((E)-2-(4-(4-fluorophenyl)- 6-isopropyl- 2-(N-methylmethylsulfonamido)pyrimidin-5- yl)vinyl)-2,2-di	796.90 kg
		2	Methanol	2035.16 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 46/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00022476AM22
RA File Number:	03AA04002955AM22
License Number:	0311003171
Date of Authorisation Issued:	20-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388050535
Name:	INDOCO REMEDIES LIMITED
Address:	INDOCO HOUSE,SANTACRUZ EAST,400098.
PIN:	400098
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9049083
CIF FCC:	122037
FOB Value:	10587427
FOB FCC:	146134
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML showing Approved Composition.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 47/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00022812AM22
RA File Number:	03AA04000504AM22
License Number:	0311003189
Date of Authorisation Issued:	20-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0393049566
Name:	SAMRUDH PHARMACEUTICALS PRIVATE LIMITED
Address:	A 101 PRARTHANA APARTMENTS, MUMBAI, 400104.
PIN:	400104
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13676226
CIF FCC:	184440
FOB Value:	22662360
FOB FCC:	312800

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Cefuroxime for Injection USP 750mg (Each vial contain Cefuroxime Sodium USP Eq. to Cefuroxime 750mg Nett wt. of RM in RP is 1115kg)	1360000 Numbers	1	Cefuroxime Sodium Sterile USP	1157.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 48/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00023140AM22
RA File Number:	03AA04002641AM22
License Number:	0311003198
Date of Authorisation Issued:	21-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0304091928
Name:	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Address:	502, FLIX, L.B.S. MARG, OPPOSITE, MUMBAI MAHARASHTRA, 400078.
PIN:	400078
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	77525700
CIF FCC:	1045525
FOB Value:	91656000
FOB FCC:	1265093
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Percentage purity of export.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 49/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00023141AM22
RA File Number:	03AA04031925AM21
License Number:	0311003199
Date of Authorisation Issued:	21-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0304091928
Name:	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Address:	502, FLIX, L.B.S. MARG, OPPOSITE, MUMBAI MAHARASHTRA, 400078.
PIN:	400078
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	74742738
CIF FCC:	1018987
FOB Value:	90650000
FOB FCC:	1266061
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 50/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00023283AM22
RA File Number:	03AA04033058AM21
License Number:	0311003205
Date of Authorisation Issued:	21-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	1711000248
Name:	VERGO PHARMA RESEARCH LABORATORIES PRIVATE LIMITED
Address:	KENI BUILDING,,PANAJI,403001.
PIN:	403001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5521950
CIF FCC:	63000
FOB Value:	9346417
FOB FCC:	110543

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
AMANTADINE HYDROCHLORIDE 100 MG CAPSULES	2273080 Numbers	1	AMANTADINE HYDROCHLORIDE	231.85 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 51/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00023689AM22
RA File Number:	07AA04002023AM22
License Number:	0711000922
Date of Authorisation Issued:	21-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12117958
CIF FCC:	159132
FOB Value:	14216919
FOB FCC:	190959
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 52/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00024588AM22
RA File Number:	03AA04000439AM22
License Number:	0311003273
Date of Authorisation Issued:	22-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	62246250
CIF FCC:	839463
FOB Value:	107153550
FOB FCC:	1479000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
AZELAIC ACID GEL 15 percent (Pack Size 50 Grams) (Net Wt. of Azelaic Acid is 2250.00 Kgs.)(AZELAIC ACID GEL 15 percent (Pack Size 50 Grams) (Net Wt. of Azelaic Acid is 2250.00 Kgs.))	300000 Numbers	1	Azelaic Acid	2295.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 53/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00024406AM22
RA File Number:	03AA04031910AM21
License Number:	0311003270
Date of Authorisation Issued:	22-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388162112
Name:	RAJENDRA MANOHAR GOGATE
Address:	15 605-606, MAYURESH C.H.S.,MUMBAI,400093.
PIN:	400093
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	16951737
CIF FCC:	231107
FOB Value:	30240000
FOB FCC:	422346
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 54/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00024975AM22
RA File Number:	34AA04000433AM22
License Number:	3411000488
Date of Authorisation Issued:	23-04-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3414004771
Name:	DEEPAK PHENOLICS LIMITED
Address:	FIRST FLOOR, ADITYA II, VADODARA, 390024.
PIN:	390024
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	280287000
CIF FCC:	3680722
FOB Value:	322959931
FOB FCC:	4337944
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 55/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00025038AM22
RA File Number:	09AA04001080AM22
License Number:	0911000714
Date of Authorisation Issued:	23-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0988004542
Name:	NATCO PHARMA LIMITED
Address:	NATCO HOUSE, ROAD NO.2,,HYDERABAD,500034.
PIN:	500034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1618406
CIF FCC:	21252
FOB Value:	11301330
FOB FCC:	151797
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML showing Approved Composition. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 56/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00025210AM22
RA File Number:	02AA04001824AM22
License Number:	0211000589
Date of Authorisation Issued:	23-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Kolkata
IEC:	0288006003
Name:	ALKALOIDS CORPORATION
Address:	8, BENTINCK STREET, KOLKATA, 700001.
PIN:	700001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6339008
CIF FCC:	69090
FOB Value:	7039581
FOB FCC:	79453
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) COA of imported leaves from foreign supplier.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 57/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00025300AM22
RA File Number:	07AA04000759AM22
License Number:	0711000943
Date of Authorisation Issued:	23-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PVT LTD
Address:	125 & 126 SIPCOT INDUSTRIAL COMPLEX, HOSUR, 635126.
PIN:	635126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	56954442
CIF FCC:	747924
FOB Value:	70623508
FOB FCC:	948603

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 07/AM21 dated 24.12.2020 against advance authorization No. 0710110528 dated 19.10.2016, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	EXPORT PRODUCT	QTY.	Sl. No.	IMPORT ITEMS	QTY.
1.	CALCIUM LACTOBIONATE	1 kg	1.	CALCIUM CARBONATE	0.172 kg
			2.	LACTOSE	1.16 kg
2.	CALCIUM BROMOLACTOBIONATE	1 kg	1.	CALCIUM CARBONATE	0.360 kg
			2.	LACTOSE	1.021 kg
			3.	HYDROBROMIC ACID	0.510 kg
3.	CALCIUM GLUBIONATE	1 kg	1.	CALCIUM CARBONATE	0.140 kg
			2.	LACTOSE	0.829 kg
			3.	CALCIUM GLUCONATE – ORAL GRADE	0.42 kg
4.	LACTOBIONIC ACID	1 kg	1.	CALCIUM CARBONATE	0.234 kg
			2.	LACTOSE	1.58 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 58/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00026336AM22
RA File Number:	09AA04001513AM22
License Number:	0911000730
Date of Authorisation Issued:	26-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69, HYDERABAD, 500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7091088
CIF FCC:	93119
FOB Value:	63282500
FOB FCC:	850000
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 59/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00026757AM22
RA File Number:	05AA04008129AM22
License Number:	0511002301
Date of Authorisation Issued:	26-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0593044312
Name:	MANKIND PHARMA LIMITED
Address:	208, OKHLA INDUSTRIAL ESTATE,,NEW DELHI,110020.
PIN:	110020
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Miscellaneous Products
CIF Value of the License:	20033328
CIF FCC:	263077
FOB Value:	61303568
FOB FCC:	823419
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 60/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027743AM22
RA File Number:	07AA04002421AM22
License Number:	0711000984
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PVT LTD
Address:	125 & 126 SIPCOT INDUSTRIAL COMPLEX, HOSUR, 635126.
PIN:	635126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1673396
CIF FCC:	21975
FOB Value:	2028688
FOB FCC:	27249

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **2/82-ALC4/2018 dated 16.05.2018** against advance authorization No. **0710111738 dated 12.06.2017**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
COPPER GLUCONATE	1 kg	1	GLUCONO DELTA LACTONE	0.901 kg
		2	COPPER OXIDE - ANY GRADE	0.225 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 61/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027755AM22
RA File Number:	07AA04002423AM22
License Number:	0711000987
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PVT LTD
Address:	125 & 126 SIPCOT INDUSTRIAL COMPLEX, HOSUR, 635126.
PIN:	635126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	58325000
CIF FCC:	765922
FOB Value:	70708434
FOB FCC:	949743

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Jun/202122/2 12.02.2021 against advance authorization No. 0710116038 dated 17.01.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	CALCIUM LACTATE GLUCONATE	1 kg	1	LACTIC ACID - ANY GRADE	0.560 kg
			2	CALCIUM GLUCONATE	0.686 kg
			3	CALCIUM CARBONATE	0.310 kg
2	FERROUS LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	1.028 kg
3	MAGNESIUM LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	1.19 kg
4	ZINC LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	0.990 kg
5	MAGNESIUM LACTATE GLUCONATE	1 kg	1	LACTIC ACID - ANY GRADE	0.390 kg
			4	GLUCONO DELTA LACTONE	0.617 kg
6	CALCIUM LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	0.922 kg
			3	CALCIUM CARBONATE	0.50 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 62/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027780AM22
RA File Number:	07AA04000758AM22
License Number:	0711000991
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PVT LTD
Address:	125 & 126 SIPCOT INDUSTRIAL COMPLEX, HOSUR, 635126.
PIN:	635126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	29046600
CIF FCC:	381439
FOB Value:	36214200
FOB FCC:	486423
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 63/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027802AM22
RA File Number:	07AA04002553AM22
License Number:	0711000992
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4422563
CIF FCC:	58077
FOB Value:	5188599
FOB FCC:	69692
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 64/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027804AM22
RA File Number:	07AA04002549AM22
License Number:	0711000993
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1377724
CIF FCC:	18092
FOB Value:	1616361
FOB FCC:	21710
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 65/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027981AM22
RA File Number:	56AA04000295AM22
License Number:	5611000252
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Deputy Director General of Foreign Trade, Indore
IEC:	1103005154
Name:	MAKSON HEALTH CARE PRIVATE LIMITED
Address:	PLOT NO 6A SECTOR D INDUSTRIAL AREA,MANDIDEEP,462046.
PIN:	462046
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	94285272
CIF FCC:	1238151
FOB Value:	388538287
FOB FCC:	5218781

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Vicks Vaporub in Packs ((1) 5GM. FLATS (2) 10 GM FLATS (3) 25GM JARS (4)50 GMJARS (5) 100 GM JARS(Vicks Vaporub in Packs ((1) 5GM. FLATS (2) 10 GM FLATS (3) 25GM JARS (4)50 GM JARS (5) 100 GM JARS)	548760 kg	1	Eucalyptus Oil	7446.70 kg
		2	Nutmeg Oil	3863.30 kg
		3	Turpentine Oil	26198.00 kg
		4	Cedar Leaf Oil	2464.00 kg
		5	Thymol	503.80 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 66/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027982AM22
RA File Number:	56AA04000294AM22
License Number:	5611000254
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Deputy Director General of Foreign Trade, Indore
IEC:	1103005154
Name:	MAKSON HEALTH CARE PRIVATE LIMITED
Address:	PLOT NO 6A SECTOR D INDUSTRIAL AREA,MANDIDEEP,462046.
PIN:	462046
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	48567531
CIF FCC:	637787
FOB Value:	67271175
FOB FCC:	903575

Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Vicks Vaporub in Packs (1) 50 GM JARS (2) 80 GM TUBES (3) 100 GM JARS(Vicks Vaporub in Packs 50 GM JARS 80 GM TUBES (3) 100 GM JARS)	57312 kg	1	Eucalyptus Oil	777.73 kg
		2	Nutmeg Oil	403.50 kg
		3	Turpentine Oil	2736.10 kg
		4	Cedar Leaf Oil	257.33 kg
		5	White Petrolatum (White soft Paraffin)	47168.00 kg
		6	Thymol	52.62 kg
		7	50 gms Labels	Relevant as per packing policy
		8	100 gms Labels	
		9	80 gms Tube & cap	
		10	Direction folders	

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 67/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00027741AM22
RA File Number:	07AA04002414AM22
License Number:	0711000982
Date of Authorisation Issued:	27-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PVT LTD
Address:	125 & 126 SIPCOT INDUSTRIAL COMPLEX, HOSUR, 635126.
PIN:	635126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5345730
CIF FCC:	70200
FOB Value:	6480724
FOB FCC:	87048
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) COA of import item from foreign supplier. (ii) COA of export item. (iii) Process and wastage.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 68/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00028172AM22
RA File Number:	03AA04007088AM22
License Number:	0311003372
Date of Authorisation Issued:	28-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAACZ5212E
Name:	GLENMARK LIFE SCIENCES LIMITED
Address:	Plot 170-172, Chandramouli, Solapur, 413213.
PIN:	413213
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13657293
CIF FCC:	179347
FOB Value:	44075889
FOB FCC:	592020

Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
TOFACITINIB CITRATE	30 kg	1	(3R,4R)-1- BENZYL- N,4-DIMETHYLPIPERIDIN- 3-AMINE DIHYDROCHLORIDE	78.00 kg
		2	2,4- DICHLORO- 7H- PYRROLO-[2,3-D]- PYRIMIDINE	46.2 kg
		3	METHYLENE CHLORIDE (MDC)	336.00 kg
		4	ACETONITRILE	139.20 kg
		5	TETRA HYDRO FURAN (THF)	120.00 kg
		6	METHANOL	205.20 kg
		7	DIMETHYL FORMAMIDE (DMF)	135.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 69/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00028425AM22
RA File Number:	08AA04001824AM22
License Number:	0811001352
Date of Authorisation Issued:	28-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0895001721
Name:	CADILA HEALTHCARE LIMITED
Address:	ZYDUS CORPORATE PARK, SCHEME NO. 63, SURVEY NO. 536,,AHMEDABAD,382481.
PIN:	382481
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	119548566
CIF FCC:	1569908
FOB Value:	138852544
FOB FCC:	1865044

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	BUSPIRONE HYDROCHLORIDE TABLETS USP 5 MG((ACTIVE INGREDIENT : BUSPIRONE HYDROCHLORIDE USP - NET WT. 22.994 KGS.))	131960430 Numbers	1	BUSPIRONE HYDROCHLORIDE USP	23.454 kg
			2	LACTOSE MONOHYDRATE NF/PH EUR	224.573 kg
			3	MICRO CRYSTALLINE CELLULOSE NF/IP/BP/PH EUR (AVICEL PH102)	76.65 kg
			4	SODIUM STARCH GLYCOLATE NF	13.80 kg
			5	COLLOIDAL SILICON DIOXIDE NF	3.449 kg
			6	MAGNESIUM STEARATE PH EUR/NF/JP	3.449 kg

2	BUSPIRONE HYDROCHLORIDE TABLETS USP 7.5 MG((ACTIVE INGREDIENT : BUSPIRONE HYDROCHLORIDE USP - NET WT. 241.494 KGS.))	169663000 Numbers	1	BUSPIRONE HYDROCHLORIDE USP	246.324 kg
			2	LACTOSE MONOHYDRATE NF/PH EUR	2358.60 kg
			3	MICRO CRYSTALLINE CELLULOSE NF/IP/BP/PH EUR (AVICEL PH102)	804.98 kg
			4	SODIUM STARCH GLYCOLATE NF	144.90 kg
			5	COLLOIDAL SILICON DIOXIDE NF	36.224 kg
			6	MAGNESIUM STEARATE PH EUR/NF/JP	36.224 kg
3	BUSPIRONE HYDROCHLORIDE TABLETS USP 10 MG((ACTIVE INGREDIENT : BUSPIRONE HYDROCHLORIDE USP - NET WT. 206.956 KGS.))	13663350 Numbers	1	BUSPIRONE HYDROCHLORIDE USP	211.095 kg
			2	LACTOSE MONOHYDRATE NF/PH EUR	2021.277 kg
			3	MICRO CRYSTALLINE CELLULOSE NF/IP/BP/PH EUR (AVICEL PH102)	699.784 kg
			4	SODIUM STARCH GLYCOLATE NF	124.174 kg
			5	COLLOIDAL SILICON DIOXIDE NF	31.043 kg
			6	MAGNESIUM STEARATE PH EUR/NF/JP	31.043 kg
4	BUSPIRONE HYDROCHLORIDE TABLETS USP 15 MG((ACTIVE INGREDIENT : BUSPIRONE HYDROCHLORIDE USP - NET WT. 1000.383 KGS.))	183801960 Numbers	1	BUSPIRONE HYDROCHLORIDE USP	1020.39 kg
			2	LACTOSE MONOHYDRATE NF/PH EUR	9770.040 kg
			3	MICRO CRYSTALLINE CELLULOSE NF/IP/BP/PH EUR (AVICEL PH102)	3334.61 kg
			4	SODIUM STARCH GLYCOLATE NF	600.230 kg
			5	COLLOIDAL SILICON DIOXIDE NF	150.06 kg
			6	MAGNESIUM STEARATE PH EUR/NF/JP	150.06 kg
5	BUSPIRONE HYDROCHLORIDE TABLETS USP 30 MG((ACTIVE INGREDIENT : BUSPIRONE HYDROCHLORIDE USP - NET WT. 655.394 KGS.))	37702980 Numbers	1	BUSPIRONE HYDROCHLORIDE USP	668.50 kg
			2	LACTOSE MONOHYDRATE NF/PH EUR	6401.02 kg
			3	MICRO CRYSTALLINE CELLULOSE NF/IP/BP/PH EUR (AVICEL PH102)	2184.65 kg
			4	SODIUM STARCH GLYCOLATE NF	393.24 kg
			5	COLLOIDAL SILICON DIOXIDE NF	103.552 kg
			6	MAGNESIUM STEARATE PH EUR/NF/JP	98.309 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 70/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00028448AM22
RA File Number:	05AA04007126AM22
License Number:	0511002328
Date of Authorisation Issued:	28-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3564210
CIF FCC:	46805
FOB Value:	20716080
FOB FCC:	278254

Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Nepafenac Ophthalmic Suspension, 0.1 Percent w/v NEPALACT Sterile Eye Drops, 5ml) (PRANAYAM) ((Each ml contains Nepafenac 1.0 mg (Equivalent to 147.5Gram of Bulk Drug))	29500 Numbers	1	Nepafenac	150.45 grams

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 71/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00028506AM22
RA File Number:	07AA04002556AM22
License Number:	0711001000
Date of Authorisation Issued:	28-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	920150
CIF FCC:	12083
FOB Value:	1079530
FOB FCC:	14500
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 72/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00028074AM22
RA File Number:	03AA04006442AM22
License Number:	0311003358
Date of Authorisation Issued:	28-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAACZ5212E
Name:	GLENMARK LIFE SCIENCES LIMITED
Address:	Plot 170-172, Chandramouli, Solapur, 413213.
PIN:	413213
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	25972058
CIF FCC:	341064
FOB Value:	100507500
FOB FCC:	1350000

Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
VORICONAZOLE	300 kg	1	6-ETHYL-5- FLUORO-4- HYDROXYPYRIMIDINE	990.00 kg
		2	1R-10- CAMPHOR SULPHONIC ACID	303.00 kg
		3	METHYLENE CHLORIDE (MDC)	2061.00 kg
		4	TETRA HYDRO FURAN (THF)	6990.00 kg
		5	METHANOL	450.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 73/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00029214AM22
RA File Number:	08AA04001833AM22
License Number:	0811001364
Date of Authorisation Issued:	29-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0804006288
Name:	BHAGWATI INDUSTRIES
Address:	PLOT NO 3521 22 23 AND 31 GIDC, GANDHINAGAR, 382721.
PIN:	382721
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	95224557
CIF FCC:	1250486
FOB Value:	110740000
FOB FCC:	1487441
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 74/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00029923AM22			
RA File Number:	05AA04008168AM22			
License Number:	0511002364			
Date of Authorisation Issued:	30-04-2021			
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi			
IEC:	0597009554			
Name:	MAHIMA LIFESCIENCES PRIVATE LIMITED			
Address:	1705, 4TH FLOOR, ONKAR BHAWAN, DELHI, 110006.			
PIN:	110006			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Manufacturer Exporter			
Exporter Type:	Private Limited			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	5025900			
CIF FCC:	66000			
FOB Value:	5650755			
FOB FCC:	75900			
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty.	Sl. No.	Import items	Qty.
HYDROCORTISONE ACETATE	200 kg	1	HYDROCORTISONE	188.65 kg
RA concerned may take further necessary action as per above decision of NC.				

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 75/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00030230AM22
RA File Number:	03AA04007043AM22
License Number:	0311003461
Date of Authorisation Issued:	30-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305041002
Name:	ASHISH LIFE SCIENCE PRIVATE LIMITED
Address:	PLOT J-137 MIDC TARAPUR, PALGHAR, 401501.
PIN:	401501
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11423373
CIF FCC:	150011
FOB Value:	13402024
FOB FCC:	180013

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	TYLOSIN TARTRATE POWDER 100PCT-100GM SACHET(TYLOSIN TARTRATE POWDER 100PCT-100GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 100PCT) (nett content of exempt material is 150 kgs) (1500 NOS))	150 kg
2	TYLOSIN TARTRATE POWDER 100PCT-500GM SACHET(TYLOSIN TARTRATE POWDER 100PCT-500GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 100PCT) (nett content of exempt material is 150 kgs) (300 NOS))	150 kg
3	TYLOSIN TARTRATE POWDER 100PCT -1KG JAR(TYLOSIN TARTRATE POWDER 100PCT -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 100PCT) (nett content of exempt material is 150 kgs) (150 NOS))	150 kg
4	TYLOSIN TARTRATE POWDER 99PCT-100GM SACHET(TYLOSIN TARTRATE POWDER 99PCT-100GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99PCT) (nett content of exempt material is 148.5 kgs) (1500 NOS))	148 kg
5	TYLOSIN TARTRATE POWDER 99PCT -500GM SACHET(TYLOSIN TARTRATE POWDER 99PCT -500GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99PCT) (nett content of exempt material is 148.5kgs) (300 NOS))	148 kg

6	TYLOSIN TARTRATE POWDER 99PCT -1KG JAR(TYLOSIN TARTRATE POWDER 99PCT -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 99PCT) (nett content of exempt material is 148.5kgs) (150 NOS))	148 kg
7	TYLOSIN TARTRATE POWDER 20PCT - 5GM(TYLOSIN TARTRATE POWDER 20PCT -5GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20PCT) (nett content of exempt material is 5 kgs) (5000 NOS))	5 kg
8	TYLOSIN TARTRATE POWDER 20PCT - 100GM(TYLOSIN TARTRATE POWDER 20PCT -100GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20PCT) (nett content of exempt material is 100 kgs) (5000 NOS))	100 kg
9	TYLOSIN TARTRATE POWDER 20PCT- 500GM(TYLOSIN TARTRATE POWDER 20PCT-500GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20PCT) (nett content of exempt material is 200 kgs) (2000 NOS))	200 kg
10	TYLOSIN TARTRATE POWDER 20PCT -1KG JAR(TYLOSIN TARTRATE POWDER 20PCT -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20PCT) (nett content of exempt material is 400 kgs) (2000 NOS))	400 kg
11	TYLOSIN BOLUS 200MG(TYLOSIN BOLUS 200MG (EACH BOLUS CONTAINS TYLOSIN 200MG) (nett content of exempt material is 20 kgs) (100000 NOS))	20 kg
12	TYLOSIN INJECTION 5PCT-30 ML(TYLOSIN INJECTION 5PCT-30 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (nett content of exempt material is 112.5 kgs) (75000 NOS))	112 kg
13	TYLOSIN INJECTION 5PCT-50 ML(TYLOSIN INJECTION 5PCT-50 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (nett content of exempt material is 125 kgs) (50000 NOS))	125 kg
14	TYLOSIN INJECTION 5PCT-100 ML(TYLOSIN INJECTION 5PCT-100 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG) (nett content of exempt material is 50kgs) (10000 NOS))	50 kg
15	TYLOSIN TARTRATE INJECTION 20PCT-30 ML(TYLOSIN TARTRATE INJECTION 20PCT-30 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (nett content of exempt material is 60 kgs) (10000 NOS))	60 kg
16	TYLOSIN TARTRATE INJECTION 20PCT-50 ML(TYLOSIN TARTRATE INJECTION 20PCT-50 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (nett content of exempt material is 250 kgs) (25000 NOS))	250 kg
17	TYLOSIN TARTRATE INJECTION 20PCT-100 ML(TYLOSIN TARTRATE INJECTION 20PCT-100 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG) (nett content of exempt material is 298 kgs) (14900 NOS))	298 kg

Sl. No.	Import Item	Qty. (for total exports)
1	TYLOSIN TARTRATE	2575.14 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 76/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00030468AM22
RA File Number:	34AA04000854AM22
License Number:	3411000516
Date of Authorisation Issued:	30-04-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0392032091
Name:	ASOJ SOFT CAPS PRIVATE LTD
Address:	8,PRABHADEVI NIWAS,KASHINATH DHURU,MUMBAI, MAHARASHTRA.,400028.
PIN:	400028
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	30846338
CIF FCC:	405073
FOB Value:	36601512
FOB FCC:	491625
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 77/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00029824AM22
RA File Number:	03AA04003827AM22
License Number:	0311003447
Date of Authorisation Issued:	30-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8445443
CIF FCC:	110905
FOB Value:	11182510
FOB FCC:	150201
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 78/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00029867AM22			
RA File Number:	05AA04008584AM22			
License Number:	0511002361			
Date of Authorisation Issued:	30-04-2021			
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi			
IEC:	0599018461			
Name:	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED			
Address:	M61 SWATI APARTMENTS, 12 MOTHER, DELHI, 110092.			
PIN:	110092			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Manufacturer Exporter			
Exporter Type:	Private Limited			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	47974500			
CIF FCC:	630000			
FOB Value:	78172500			
FOB FCC:	1050000			
Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Jun/202122/2 dt. 12.02.2021 against advance authorization No. 0510413195 dated 03.01.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty	Sl. No.	Import Items	Qty
SCLAREOLIDE	1 kg	1	SCLAREOL	1.29 kg
RA may take appropriate action as per the decision of Norms Committee.				

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 79/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00029872AM22
RA File Number:	05AA04008162AM22
License Number:	0511002362
Date of Authorisation Issued:	30-04-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0597009554
Name:	MAHIMA LIFESCIENCES PRIVATE LIMITED
Address:	1705, 4TH FLOOR, ONKAR BHAWAN, DELHI, 110006.
PIN:	110006
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6092000
CIF FCC:	80000
FOB Value:	6849400
FOB FCC:	92000

Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
DEXAMETHASONE SODIUM PHOSPHATE	190 kg	1	16 ALPHA METHYL EPOXIDE (8DM)	154.09 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 80/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00031354AM22
RA File Number:	34AA04000999AM22
License Number:	3411000521
Date of Authorisation Issued:	03-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	AAGCK5301H
Name:	KALKI HEALTHCARE PRIVATE LIMITED
Address:	126/5, GIDC, VADODARA, 391340.
PIN:	391340
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2524524
CIF FCC:	33151
FOB Value:	15456013
FOB FCC:	207602
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 81/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00031409AM22
RA File Number:	03AA04000162AM22
License Number:	0311003516
Date of Authorisation Issued:	03-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388000180
Name:	BENZO CHEM INDUSTRIES PRIVATE LIMITED
Address:	26/28-A, CAWASJI PATEL STREET,,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	57400000
CIF FCC:	753775
FOB Value:	87750000
FOB FCC:	1178643
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 82/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00031414AM22
RA File Number:	03AA04000436AM22
License Number:	0311003517
Date of Authorisation Issued:	03-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388000180
Name:	BENZO CHEM INDUSTRIES PRIVATE LIMITED
Address:	26/28-A, CAWASJI PATEL STREET,,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	57400000
CIF FCC:	753775
FOB Value:	87750000
FOB FCC:	1178643
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 83/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00031639AM22
RA File Number:	50AA04000342AM22
License Number:	5011000130
Date of Authorisation Issued:	03-05-2021
Office of Issue:	Office of the Deputy Director General of Foreign Trade, Nagpur
IEC:	0399005374
Name:	ZIM LABORATORIES LIMITED
Address:	Sadoday Gyan Ground Floor, NAGPUR, 440013.
PIN:	440013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	14468500
CIF FCC:	189999
FOB Value:	27741334
FOB FCC:	372616
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm.	
RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 84/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00032213AM22
RA File Number:	05AA04005603AM22
License Number:	0511002405
Date of Authorisation Issued:	04-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	AAICG1855E
Name:	GRAMEN BOTANICALS PRIVATE LIMITED
Address:	Sharda Building, Haldwani, 263126.
PIN:	263126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12029400
CIF FCC:	157969
FOB Value:	13890400
FOB FCC:	186573
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) % content of active ingredient (a.i.) in import and export item. (ii) COA of import items from foreign supplier. (iii) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 85/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00032713AM22
RA File Number:	05AA04009888AM22
License Number:	0511002414
Date of Authorisation Issued:	04-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	116868379
CIF FCC:	1534712
FOB Value:	308000000
FOB FCC:	4137004
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 86/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00032203AM22
RA File Number:	03AA04009823AM22
License Number:	0311003530
Date of Authorisation Issued:	04-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0508083281
Name:	CLARIANT INDIA LIMITED
Address:	RELIABLE TECH PARK, GUT NO. 31,,NAVI MUMBAI,400708.
PIN:	400708
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	119155705
CIF FCC:	1564749
FOB Value:	314387460
FOB FCC:	4222800
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 87/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033817AM22
RA File Number:	03AA04007113AM22
License Number:	0311003592
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAACZ5212E
Name:	GLENMARK LIFE SCIENCES LIMITED
Address:	Plot 170-172, Chandramouli, Solapur, 413213.
PIN:	413213
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	32745224
CIF FCC:	430009
FOB Value:	45898425
FOB FCC:	616500

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
ROSUVASTATIN CALCIUM	500 kg	1	ACETONITRILE	337.00 kg
		2	METHANOL	937.00 kg
		3	TOLUENE	386.00 kg
		4	Tert- Butyl(E)-(6-(2-(4-(4-fluorophenyl)- 6-Isopropyl-2-(Methyl(Methyl Sulfonyl)Amino Pyrimidin-5-yl)Vinyl)(4R,6 2,2-Dimethyl (1,3) Dioxane-4-yl) Acetate	650.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 88/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033818AM22
RA File Number:	03AA04011092AM22
License Number:	0311003594
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388159839
Name:	ALTA LABORATORIES LIMITED
Address:	ALTA BHAVAN,DADAR WEST,400028.
PIN:	400028
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	38000000
CIF FCC:	499015
FOB Value:	85500000
FOB FCC:	1148421
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 89/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00032910AM22
RA File Number:	03AA04009465AM22
License Number:	0311003560
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388120347
Name:	AMINES & PLASTICIZERS LTD
Address:	SHIVSAGAR ESTATE D BLDG 6TH FLOOR,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2947554
CIF FCC:	38707
FOB Value:	7290144
FOB FCC:	97920
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 90/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033227AM22
RA File Number:	31AA04000906AM22
License Number:	3111000308
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5809635
CIF FCC:	76291
FOB Value:	10699954
FOB FCC:	143720
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 91/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033259AM22
RA File Number:	09AA04006937AM21
License Number:	0911000776
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0903004500
Name:	VANDANA LIFE SCIENCES PRIVATE LIMITED
Address:	PLOT NO 3,4,5, 1ST CROSS, ANRICH,BOLLARAM,502325.
PIN:	502325
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	63531369
CIF FCC:	834292
FOB Value:	79998680
FOB FCC:	1074528

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Lamivudine (SVM) I	20000 kg	1	GLYOXYLIC ACID 50 percent	17020 kg
		2	L(-) MENTHOL	14720 kg
		3	2,5 DI HYDROXY 1,4 DITHIANE (DIOL)	7600 kg
		4	CYTOSINE	9560 kg
		5	HEXAMETHYL DISILAZANE (HMDS)	11800 kg
		6	METHYLENE DICHLORIDE	60000 kg
		7	Triphosgene	9300 kg
		8	SODIUM BOROHYDRIDE	4400 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 92/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033514AM22
RA File Number:	03AA04009664AM22
License Number:	0311003582
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS, MUMBAI, 400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5491913
CIF FCC:	72119
FOB Value:	200341983
FOB FCC:	2690960
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 93/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033515AM22
RA File Number:	05AA04007697AM22
License Number:	0511002442
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0588109592
Name:	SRF LIMITED
Address:	TheGalleriaDLFMayurviharUnit236237,NEW DELHI,110091.
PIN:	110091
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	332350377
CIF FCC:	4364417
FOB Value:	621600000
FOB FCC:	8349227
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 94/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033649AM22
RA File Number:	34AA04000874AM22
License Number:	3411000530
Date of Authorisation Issued:	05-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0890000832
Name:	SUDEEP PHARMA PRIVATE LIMITED
Address:	129/1/A GIDC ESTATE,NANDESARI,391340.
PIN:	391340
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	37524054
CIF FCC:	492764
FOB Value:	112702410
FOB FCC:	1513800
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 95/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033838AM22
RA File Number:	03AA04011100AM22
License Number:	0311003600
Date of Authorisation Issued:	06-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305041002
Name:	ASHISH LIFE SCIENCE PRIVATE LIMITED
Address:	PLOT J-137 MIDC TARAPUR, PALGHAR, 401501.
PIN:	401501
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13754453
CIF FCC:	180623
FOB Value:	16405817
FOB FCC:	220360
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 96/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00033839AM22
RA File Number:	03AA04011093AM22
License Number:	0311003601
Date of Authorisation Issued:	06-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388159839
Name:	ALTA LABORATORIES LIMITED
Address:	ALTA BHAVAN,DADAR WEST,400028.
PIN:	400028
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6335125
CIF FCC:	83192
FOB Value:	8625000
FOB FCC:	115849
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 97/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00034366AM22
RA File Number:	09AA04001776AM22
License Number:	0911000765
Date of Authorisation Issued:	06-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912003707
Name:	HONOUR LAB LIMITED
Address:	H.NO.8-3-166/7/1, HETERO HOUSE,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	94802400
CIF FCC:	1244942
FOB Value:	123243120
FOB FCC:	1655381
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) COA of import item from foreign supplier. (ii) COA of export item.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 98/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00034563AM22
RA File Number:	03AA04008474AM22
License Number:	0311003631
Date of Authorisation Issued:	06-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0392011930
Name:	MILAN LABORATORIES (INDIA) PRIVATE LIMITED
Address:	303/304, 3RD FLOOR, ODYSSEY IT PARK, MUMBAI, 400604.
PIN:	400604
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	53539649
CIF FCC:	703081
FOB Value:	99949125
FOB FCC:	1342500
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 99/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00035006AM22
RA File Number:	02AA04003459AM22
License Number:	0211000648
Date of Authorisation Issued:	07-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Kolkata
IEC:	0215025806
Name:	HALDIA PETROCHEMICALS LIMITED
Address:	Bengal ECO Intelligent Park Block EM Tower 1, SALT LAKE, 700091.
PIN:	700091
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	960147936
CIF FCC:	12608639
FOB Value:	1109156100
FOB FCC:	14898000
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 100/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00035332AM22
RA File Number:	09AA04000173AM22
License Number:	0911000784
Date of Authorisation Issued:	07-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	991227301
CIF FCC:	13016773
FOB Value:	1124786250
FOB FCC:	15107941

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Low Molecular Weight Heparin Enoxaparin Sodium Injection USP 40mg in 0.4ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 40mg, Water for Injection USP q.s. to 0.4ml)	4500000 Numbers	1	Heparin Sodium	357.60 kg
		2	Barrel Syringes	Net to Net
		3	Plunger Stoppers	Net to Net
		4	Plunger Rods	Net to Net
		5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 101/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00035697AM22
RA File Number:	03AA04009329AM22
License Number:	0311003661
Date of Authorisation Issued:	08-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0301042748
Name:	UTKARSH VASANTKUMAR MEHTA HUF
Address:	204 A, PRIYA APARTMENT,MUMBAI,400066.
PIN:	400066
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10097490
CIF FCC:	132600
FOB Value:	11912000
FOB FCC:	160000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
SODIUM SACCHARIN (PURE DENTAL GRADE)(SODIUM SACCHARIN (PURE DENTAL GRADE))	20000 kg	1	SODIUM SACCHARIN	20000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 102/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00036023AM22
RA File Number:	05AA04012032AM22
License Number:	0511002496
Date of Authorisation Issued:	08-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0594041368
Name:	SENTISS PHARMA PRIVATE LIMITED
Address:	212 ASHIRWAD COMMERCIAL COMPLEX, NEW DELHI, 110016.
PIN:	110016
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1827600
CIF FCC:	23999
FOB Value:	2054820
FOB FCC:	27600

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Kombinil-DUO Eye/Ear Drops 5ml Vial(Kombinil- DUO Eye/Ear Drops 5ml Vial)	1090910 vials	1	Dexamethasone Micronised PH EUR USP JP	5.564 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 103/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00036028AM22
RA File Number:	05AA04006619AM22
License Number:	0511002498
Date of Authorisation Issued:	08-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	2995002926
Name:	SWATI MENTHOL AND ALLIED CHEMICALS LIMITED
Address:	OPPOSITE AKASWANI ,MORADABAD,244901.
PIN:	244901
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	158392000
CIF FCC:	2079999
FOB Value:	178084400
FOB FCC:	2392000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
TRANS ANETHOLE DOUBLE DISTILLED 99.6 PERCENT TO 99.8 PERCENT(TRANS ANETHOLE DOUBLE DISTILLED 99.6 PERCENT TO 99.8 PERCENT)	155200 kg	1	ANETHOLE CONTAINING TRANS ANETHOLE 99 PERCENT	156782 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 104/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00036030AM22
RA File Number:	05AA04011572AM22
License Number:	0511002499
Date of Authorisation Issued:	08-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	2995002926
Name:	SWATI MENTHOL AND ALLIED CHEMICALS LIMITED
Address:	OPPOSITE AKASWANI ,MORADABAD,244901.
PIN:	244901
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	117825372
CIF FCC:	1547279
FOB Value:	132474245
FOB FCC:	1779372

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
(1,8 Cineole 99.5 - 99.7 Percent)	95999 kg	1	Eucalyptol(Containing 1,8 Cineole 99 Percent)	96960 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 105/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00036355AM22
RA File Number:	03AA04007493AM22
License Number:	0311003675
Date of Authorisation Issued:	09-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0394035402
Name:	ASTEC LIFESCIENCES LIMITED
Address:	GODREJ ONE 3RD FLOOR PIROJSHANAGAR,MUMBAI,400079.
PIN:	400079
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	24657007
CIF FCC:	323795
FOB Value:	62748000
FOB FCC:	842820
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 106/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00036920AM22
RA File Number:	09AA04002104AM22
License Number:	0911000798
Date of Authorisation Issued:	10-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0900009501
Name:	PORUS LABORATORIES PRIVATE LIMITED
Address:	PLOT NO 402 AND 403, 4TH FLOOR, HYDERABAD, 500033.
PIN:	500033
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	227423787
CIF FCC:	2986523
FOB Value:	299210827
FOB FCC:	4018950
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 107/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00036973AM22			
RA File Number:	09AA04001743AM22			
License Number:	0911000802			
Date of Authorisation Issued:	10-05-2021			
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad			
IEC:	0988002833			
Name:	DR REDDYS LABORATORIES LIMITED			
Address:	H.NO. 8-2-337, BESIDE TV9 OFFICE,,HYDERABAD,500034.			
PIN:	500034			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Merchant Cum Manufacturer Exporter			
Exporter Type:	Public Limited			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	137625000			
CIF FCC:	1500000			
FOB Value:	312987800			
FOB FCC:	3532593			
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty.	Sl. No.	Import items	Qty.
Daptomycin for Injection 500mg/vial	200000 Numbers	1	Daptomycin	110 kg
RA concerned may take further necessary action as per above decision of NC.				

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 108/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00038101AM22
RA File Number:	04AA04001637AM22
License Number:	0411000790
Date of Authorisation Issued:	11-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Chennai
IEC:	AAYCS2093N
Name:	SOLARA ACTIVE PHARMA SCIENCES LIMITED
Address:	NO.201, DEVAVRATA SECTOR 17,,NAVI MUMBAI,400705.
PIN:	400705
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	65537964
CIF FCC:	860643
FOB Value:	103113250
FOB FCC:	1385000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
IBUPROFEN USP (SODIUM METAL ROUTE) (CHEMICAL AND ALLIED PRODUCTS)	100000 kg	1	ACETYL CHLORIDE	58,800 kg
		2	SODIUM METAL	21,900 kg
		3	MONOCHLORO ACETIC ACID	91,900 kg
		4	ISO PROPYL ALCOHOL	25,000 kg
		5	ISO PROPYL ALCOHOL	25,000 kg
		6	SODIUM DICHROMATE	63,000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 109/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00038106AM22
RA File Number:	04AA04001707AM22
License Number:	0411000791
Date of Authorisation Issued:	11-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Chennai
IEC:	AAYCS2093N
Name:	SOLARA ACTIVE PHARMA SCIENCES LIMITED
Address:	NO.201, DEVAVRATA SECTOR 17,,NAVI MUMBAI,400705.
PIN:	400705
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	65537964
CIF FCC:	860643
FOB Value:	103113250
FOB FCC:	1385000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
IBUPROFEN USP (SODIUM METAL ROUTE)(CHEMICAL AND ALLIED PRODUCTS)	100000 kg	1	ACETYL CHLORIDE	58,800 kg
		2	SODIUM METAL	21,900 kg
		3	MONOCHLORO ACETIC ACID	91,900 kg
		4	ISO PROPYL ALCOHOL	25,000 kg
		5	ISO PROPYL ALCOHOL	25,000 kg
		6	SODIUM DICHROMATE	63,000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 110/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00038567AM22
RA File Number:	34AA04001263AM22
License Number:	3411000565
Date of Authorisation Issued:	11-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3416902521
Name:	ALEOR DERMACEUTICALS LIMITED
Address:	5TH FLOOR ADMINISTRATIVE BUILDING, VADODARA, 390003.
PIN:	390003
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3963561
CIF FCC:	53024
FOB Value:	34260103
FOB FCC:	468995
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 111/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00037741AM22
RA File Number:	34AA04000586AM22
License Number:	3411000551
Date of Authorisation Issued:	11-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3405004454
Name:	Shree Ganesh Remedies Limited
Address:	PLOT NO.6011 & 6012,,ANKLESHWAR,393002.
PIN:	393002
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	57874115
CIF FCC:	760001
FOB Value:	89519976
FOB FCC:	1202417

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
DI METHYL AMINO PROPYL CHLORIDE HYDROCHLORIDE-65 percent SOLUTION IN WATER ((DMPC-65percent)	166667 kg	1	1-BROMO- 3-CHLORO PROPANE	1,20,000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 112/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00038818AM22
RA File Number:	03AA04005126AM22
License Number:	0311003736
Date of Authorisation Issued:	12-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391172867
Name:	MACLEODS PHARMACEUTICALS LIMITED
Address:	304, ATLANTA ARCADE,, MUMBAI, 400059.
PIN:	400059
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	304265787
CIF FCC:	3995611
FOB Value:	687971604
FOB FCC:	9240720
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 113/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00039055AM22
RA File Number:	05AA04009662AM22
License Number:	0511002560
Date of Authorisation Issued:	12-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0506086003
Name:	EAST AFRICAN INDIA OVERSEAS
Address:	C-30 IST FLOOR VISHAL ENCLAVE, NEW DELHI, 110027.
PIN:	110027
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4755600
CIF FCC:	62450
FOB Value:	6162104
FOB FCC:	82768
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 114/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00039153AM22
RA File Number:	03AA04003451AM22
License Number:	0311003745
Date of Authorisation Issued:	12-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0398012563
Name:	BELCHEM INDUSTRIES INDIA PVT LTD
Address:	69A, NETIVALI VILLAGE, CHAKKI NAKA,,THANE,421306.
PIN:	421306
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3750000
CIF FCC:	50167
FOB Value:	5301075
FOB FCC:	72567

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 6/82-ALC4/2018 dt. 26.07.2018 against advance authorization No. 0310814264 dated 27.06.2017, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
1,3DIMETHYLOL- 5,5-DIMETHYL HYDANTOIN (DMDM HYDANTOIN 52Percentage- 55Percentage) ASSAY 55Percentage MAX BELGUARD DMDMH	1 kg	1.	5,5 DIMETHYL HYDANTOIN ASSAY 99 Percentage MIN COLOUR PURE WHITE	0.382 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 115/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00039519AM22
RA File Number:	03AA04014065AM22
License Number:	0311003756
Date of Authorisation Issued:	12-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305008285
Name:	FINE ORGANIC INDUSTRIES LIMITED
Address:	FINE HOUSE ANANDJI STREET OFF, MUMBAI, 400077.
PIN:	400077
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	19867204
CIF FCC:	265781
FOB Value:	39447000
FOB FCC:	540000

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 1/82-ALC4/2018 dt. 01.05.2018 against advance authorization No. 0310813901 dated 12.06.2017, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
SODIUM STEARYL LACTYLATE	1 kg	1	LACTIC ACID	0.440 kg
		2	STEARIC ACID	0.700 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 116/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00040347AM22
RA File Number:	52AA04002514AM22
License Number:	5211000732
Date of Authorisation Issued:	13-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Surat
IEC:	0888000782
Name:	SIDMAK LABORATORIES (INDIA) PRIVATE LIMITED
Address:	NATIONAL HIGHWAY NO. 8,,VALSAD,396001.
PIN:	396001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	50499087
CIF FCC:	675573
FOB Value:	68191200
FOB FCC:	933486

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Minocycline Hydrochloride Capsules / Tablets 100 mg (Each Capsule/Tablet contains Minocycline 100mg. (Equivalent to Minocycline Hydrochloride 107.97mg.) Pharmaceutical Formulations / Standard Grade) (Equivalent to 583.038Kg of bulk drug))	5400000 Numbers	1	Minocycline Hydrochloride	594.70 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 117/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00040838AM22			
RA File Number:	08AA04012847AM21			
License Number:	0811001489			
Date of Authorisation Issued:	14-05-2021			
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad			
IEC:	0800009240			
Name:	ASCENT FINECHEM PRIVATE LIMITED			
Address:	11, GROUND FLOOR, SURYARATH,, AHMEDABAD,, 380006.			
PIN:	380006			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Merchant Cum Manufacturer Exporter			
Exporter Type:	Private Limited			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	52506792			
CIF FCC:	702432			
FOB Value:	65745000			
FOB FCC:	900000			
Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 4/82-ALC4/2019 dt. 19.07.2019 against advance authorization No. 0810142416 dated 18.04.2018, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
N-(3-AMINOPROPYL) IMIDAZOLE	1 kg	1	IMIDAZOLE	0.68 kg
		2	SODIUM METHOXIDE POWDER	1.00 kg
		3	ACRYLONITRILE	0.466 kg
RA may take appropriate action as per the decision of Norms Committee.				

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 118/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00042233AM22
RA File Number:	03AA04013716AM22
License Number:	0311003840
Date of Authorisation Issued:	17-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0392011930
Name:	MILAN LABORATORIES (INDIA) PRIVATE LIMITED
Address:	303/304, 3RD FLOOR, ODYSSEY IT PARK, MUMBAI, 400604.
PIN:	400604
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	62798911
CIF FCC:	840119
FOB Value:	97206886
FOB FCC:	1330689
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Working.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 119/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00042259AM22
RA File Number:	05AA04014260AM22
License Number:	0511002634
Date of Authorisation Issued:	17-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0501049185
Name:	RAJEEV MUKUL
Address:	913, D-MALL, D-1, WAZIRPUR, PLACE, PITAMPURA, DELHI, 110034.
PIN:	110034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1973400
CIF FCC:	26400
FOB Value:	7480320
FOB FCC:	102400
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) DML showing approved composition.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 120/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00042783AM22
RA File Number:	05AA04014267AM22
License Number:	0511002664
Date of Authorisation Issued:	17-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	2901000011
Name:	HIMALAYAN PRODUCTS AND INDUSTRIES CORPORATION PRIVATE LIMITED
Address:	SHARDA BUILDING, NAINITAL, 263126.
PIN:	263126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5912725
CIF FCC:	79100
FOB Value:	6681153
FOB FCC:	91460
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) % content of active ingredient (a.i.) in import and export item. (ii) COA of import items from foreign supplier. (iii) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 121/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00044775AM22
RA File Number:	03AA04007907AM22
License Number:	0311003867
Date of Authorisation Issued:	17-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388201142
Name:	ETERNIS FINE CHEMICALS LIMITED
Address:	1004,PENINSULA TOWER, 10TH FLOOR,LOWER PAREL WEST,400013.
PIN:	400013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	161952000
CIF FCC:	2166581
FOB Value:	231040000
FOB FCC:	3162765
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 122/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045261AM22
RA File Number:	09AA04006940AM21
License Number:	0911000856
Date of Authorisation Issued:	18-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	912663285
CIF FCC:	11985072
FOB Value:	1035636442
FOB FCC:	13910496

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Low Molecular Weight Heparin Enoxaparin Sodium Injection USP, 40mg in 0.4ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 40mg, Water for Injection USP q.s. to 0.4ml)	4143333 Numbers	1	Heparin Sodium	329.25 kg
		2	Barrel Syringes	Net to Net
		3	Plunger Stoppers	Net to Net
		4	Plunger Rods	Net to Net
		5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 123/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045271AM22
RA File Number:	03AA04014847AM22
License Number:	0311003884
Date of Authorisation Issued:	18-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1599150
CIF FCC:	21393
FOB Value:	1798000
FOB FCC:	24613

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Prednisolone Acetate (Net Content Prednisolone IP/BP/EP/USP = 50 kgs)(Prednisolone Acetate (Net Content Prednisolone IP/BP/EP/USP = 50 kgs))	55 kg	1	Prednisolone	49.5 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 124/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045345AM22
RA File Number:	30AA04001247AM22
License Number:	3011000633
Date of Authorisation Issued:	18-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2299000038
Name:	SAURAV CHEMICALS LIMITED
Address:	PLOT NO. 370, IND. AREA PHASE 2, PANCHKULA, 134109.
PIN:	134109
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	129050660
CIF FCC:	1740400
FOB Value:	530334000
FOB FCC:	7320000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 125/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00044864AM22
RA File Number:	03AA04006521AM22
License Number:	0311003871
Date of Authorisation Issued:	18-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388033771
Name:	ORIENTAL AROMATICS LIMITED
Address:	133 JEHANGIR BUILDING 2 ND FLOOR, MUMBAI, 400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	20969620
CIF FCC:	275372
FOB Value:	30936150
FOB FCC:	415529

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Jun/202122/2 dt. 12.02.2021 against advance authorization No. 0310827769 dated 18.03.2019, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less;

Export product	Qty.	Sl. No.	Import items	Qty.
Allyl Heptoate AB15013	1 kg	1	Heptanoic Acid	0.800 kg
		2	Allyl Alcohol	0.380 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 126/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045089AM22
RA File Number:	08AA04003764AM22
License Number:	0811001516
Date of Authorisation Issued:	18-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	ABCCS3380H
Name:	SAGA LIFESCIENCES LIMITED
Address:	SURVEY NO198/2 & 198/3, TALUKA SANAND AHMEDABAD, 382210.
PIN:	382210
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3677700
CIF FCC:	49200
FOB Value:	16894419
FOB FCC:	231272

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Diosmin and Hesperidin Tablets 500 mg (1091 KGS) (Diosmin and Hesperidin Tablets 500 mg (1091 KGS))	2181818 Tablets	1	DIOSMIN PLUS HESPERIDIN (9:1)	1112.727 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 127/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045106AM22			
RA File Number:	31AA04000589AM22			
License Number:	3111000338			
Date of Authorisation Issued:	18-05-2021			
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune			
IEC:	0307052001			
Name:	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED			
Address:	OFFICE NO.515, 5th FLOOR, CITY POINT, PUNE, 411001.			
PIN:	411001			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Manufacturer Exporter			
Exporter Type:	Public Limited			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	87160359			
CIF FCC:	1175460			
FOB Value:	239085000			
FOB FCC:	3300000			
Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 7/AM21 dt. 24.12.2020 against advance authorization No. 3110067177 dated 26.09.2018, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
DNOVO BP818 (Tetra Methyl Bisphenol F)	1 kg	1	2,6 xylenol	1.06 kg
RA may take appropriate action as per the decision of Norms Committee.				

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 128/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046217AM22
RA File Number:	03AA04004940AM22
License Number:	0311003936
Date of Authorisation Issued:	19-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0395047803
Name:	BLUE JET HEALTHCARE PRIVATE LIMITED
Address:	UNIT I : 3/2,MILE STONE,KALYAN MURBAD RD.,SHAHAD, MAHARASHTRA,421103.
PIN:	421103
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	504114000
CIF FCC:	6744000
FOB Value:	876600000
FOB FCC:	12000000
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 129/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045786AM22
RA File Number:	09AA04002514AM22
License Number:	0911000808
Date of Authorisation Issued:	19-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912003707
Name:	HONOUR LAB LIMITED
Address:	H.NO.8-3-166/7/1, HETERO HOUSE,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	94802400
CIF FCC:	1268259
FOB Value:	123243120
FOB FCC:	1687106
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) COA of import item from foreign supplier. (ii) COA of export item.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 130/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045803AM22
RA File Number:	03AA04010339AM22
License Number:	0311003911
Date of Authorisation Issued:	19-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0393041620
Name:	SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED
Address:	UNIT 1 PLOT NO 808 A 2 III PHASE,VAPI,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	31948000
CIF FCC:	427397
FOB Value:	38097990
FOB FCC:	521533

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 6/82-ALC4/2020 dated 13.11.2020 against advance authorization No. 0310831560 dt. 16.09.2019, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
DI PHENYL ISODECYL PHOSPHITE (DPDP)	1 kg	1	PHENOL	0.557 kg
		2	ISODECYL ALCOHOL	0.419 kg
		3	YELLOW PHOSPHROUS	0.087 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 131/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00045861AM22
RA File Number:	03AA04011976AM22
License Number:	0311003916
Date of Authorisation Issued:	19-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6597300
CIF FCC:	86635
FOB Value:	7586900
FOB FCC:	101905
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 132/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046025AM22
RA File Number:	34AA04001602AM22
License Number:	3411000602
Date of Authorisation Issued:	19-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3403000061
Name:	AMI LIFE SCIENCES PRIVATE LIMITED
Address:	2ND FLOOR, PRESTIGE PLAZA, 40 URMI SOCIETY,,VADODARA,390020.
PIN:	390020
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6503250
CIF FCC:	87000
FOB Value:	9072137
FOB FCC:	124190

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
TADALAFIL	1079 kg	1	D-TRYPTOPHAN	1094.106 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 133/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046134AM22			
RA File Number:	13AA04002353AM22			
License Number:	1311000341			
Date of Authorisation Issued:	19-05-2021			
Office of Issue:	Office of the Joint Director General of Foreign Trade, Jaipur			
IEC:	1311020071			
Name:	SHIVAM ADDITIVES PRIVATE LIMITED			
Address:	107,,HANUMANGARH JUNCTION,335512.			
PIN:	335512			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Merchant Cum Manufacturer Exporter			
Exporter Type:	Private Limited			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	35070000			
CIF FCC:	469163			
FOB Value:	39447000			
FOB FCC:	540000			
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty.	Sl. No.	Import items	Qty.
AZODICARBONAMIDE BLOWING AGENT), PURITY MINIMUM 99.50 PERCENT, PARTICLE SIZE 4.5 TO 5.5 PERCENT MICRON	200000 kg	1	AZODICARBONAMIDE CRUDE PURITY MINIMUM 97 PERCENT PARTICLE SIZE 13 TO 15 PERCENT MICRON	201000 kg
RA concerned may take further necessary action as per above decision of NC.				

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 134/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046569AM22
RA File Number:	08AA04010958AM21
License Number:	0811001148
Date of Authorisation Issued:	20-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0899003486
Name:	SWISS PARENTERALS LIMITED
Address:	OFFICE No. 62, 6th FLOOR, TITANIUM, AHMEDABAD, 380015.
PIN:	380015
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12152629
CIF FCC:	164893
FOB Value:	13849262
FOB FCC:	192350
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 135/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046861AM22
RA File Number:	05AA04016543AM22
License Number:	0511002719
Date of Authorisation Issued:	20-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	16196667
CIF FCC:	216677
FOB Value:	20849025
FOB FCC:	285407
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 136/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046883AM22
RA File Number:	09AA04006941AM21
License Number:	0911000880
Date of Authorisation Issued:	20-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	912663285
CIF FCC:	12209542
FOB Value:	1035636442
FOB FCC:	14177090

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Low Molecular Weight Heparin Sodium Injection USP 40mg in 0.4ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 40mg, Water for Injection USP q.s. to 0.4ml)	4143333 Numbers	1	Heparin Sodium	329.25 kg
		2	Barrel Syringes	Net to Net
		3	Plunger Stoppers	Net to Net
		4	Plunger Rods	Net to Net
		5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 137/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046900AM22
RA File Number:	09AA04002898AM22
License Number:	0911000881
Date of Authorisation Issued:	20-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOT NO. 24 & 25, S.V.CO-OPERATIVE, HYDERABAD, 500055.
PIN:	500055
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	77591000
CIF FCC:	1038006
FOB Value:	90991666
FOB FCC:	1245608
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 138/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00046955AM22
RA File Number:	09AA04007005AM21
License Number:	0911000882
Date of Authorisation Issued:	20-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1007702716
CIF FCC:	13480972
FOB Value:	1145606625
FOB FCC:	15682500

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Low Molecular Weight Heparin Sodium Injection USP 80mg in 0.8ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 80mg, Water for Injection USP q.s. to 0.8ml)	2550000 Numbers	1	Heparin Sodium	405.27 kg
		2	Barrel Syringes	Net to Net
		3	Plunger Stoppers	Net to Net
		4	Plunger Rods	Net to Net
		5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 139/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00047439AM22
RA File Number:	09AA04002239AM22
License Number:	0911000889
Date of Authorisation Issued:	21-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0903012634
Name:	SRIAM LABS PRIVATE LIMITED
Address:	SURVEY NO 505,PADAMATI SOMARAM ROAD,BIBINAGAR,508126.
PIN:	508126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	73170800
CIF FCC:	978873
FOB Value:	175000000
FOB FCC:	2395619

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
(1S, 4R)-4-Amino-2- cyclopentene-1-methanol D(-) tartarate (AAT)	25000 kg	1	2-Azabicyclo [2.2.1] hept-5-en-3-one (Vince lactam)	33425.00 kg
		2	Sodium borohydride	5350.00 kg
		3	D (-)- tartaric acid	22,500.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 140/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00047869AM22
RA File Number:	13AA04001740AM22
License Number:	1311000350
Date of Authorisation Issued:	21-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Jaipur
IEC:	1312021292
Name:	MEDNEXT BIOTECH LIMITED
Address:	1ST FLOOR 30 MAHAVEER NAGAR, UDAIPUR, 313001.
PIN:	313001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1233375
CIF FCC:	16500
FOB Value:	2128071
FOB FCC:	29131
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) DML for each export product showing Approved Composition.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 141/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00047898AM22
RA File Number:	07AA04004515AM22
License Number:	0711001152
Date of Authorisation Issued:	21-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0705001083
Name:	TADIMETY AROMATICS PRIVATE LIMITED
Address:	19/20,I FLR,3RD MAIN,HAVANOR EXTN,BENGALURU,560073.
PIN:	560073
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	29029000
CIF FCC:	388347
FOB Value:	69599118
FOB FCC:	952760
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 142/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00047933AM22
RA File Number:	34AA04001536AM22
License Number:	3411000610
Date of Authorisation Issued:	21-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3496002697
Name:	TATVA CHINTAN PHARMA CHEM LIMITED
Address:	PLOT NO.502/17, 502/18, 502/8,ANKLESHWAR,393002.
PIN:	393002
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	18768300
CIF FCC:	251080
FOB Value:	35733500
FOB FCC:	489164
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 143/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00047973AM22
RA File Number:	31AA04003620AM22
License Number:	3111000345
Date of Authorisation Issued:	21-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0390004294
Name:	BALAJI AMINES LIMITED
Address:	BALAJI TOWER NO 9/1A/1 HOTGI ROAD,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	758670000
CIF FCC:	10149431
FOB Value:	900000000
FOB FCC:	12320328
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 144/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00047353AM22
RA File Number:	03AA04031724AM21
License Number:	0311002771
Date of Authorisation Issued:	21-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	301209896
CIF FCC:	4106474
FOB Value:	346560000
FOB FCC:	4840223
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 145/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00047375AM22
RA File Number:	09AA04006942AM21
License Number:	0911000887
Date of Authorisation Issued:	21-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	920048289
CIF FCC:	12308338
FOB Value:	1044213141
FOB FCC:	14294498

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Low Molecular Weight Heparin Sodium Injection USP 40mg in 0.4ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 40mg, Water for Injection USP q.s. to 0.4ml)	4143333 Numbers	1	Heparin Sodium	329.25 kg
		2	Barrel Syringes	Net to Net
		3	Plunger Stoppers	Net to Net
		4	Plunger Rods	Net to Net
		5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 146/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00048954AM22
RA File Number:	03AA04017375AM22
License Number:	0311003998
Date of Authorisation Issued:	23-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0301042748
Name:	UTKARSH VASANTKUMAR MEHTA HUF
Address:	204 A, PRIYA APARTMENT,MUMBAI,400066.
PIN:	400066
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4887543
CIF FCC:	65385
FOB Value:	8532240
FOB FCC:	116800
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 147/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00049762AM22
RA File Number:	09AA04007003AM21
License Number:	0911000900
Date of Authorisation Issued:	24-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	867431502
CIF FCC:	11604434
FOB Value:	981792000
FOB FCC:	13440000

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Low Molecular Weight Heparin Sodium Injection USP 60mg in 0.6ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 60mg, Water for Injection USP q.s. to 0.6ml)	28,00,000 Numbers	1	Heparin Sodium	333.72 kg
		2	Barrel Syringes	Net to Net
		3	Plunger Stoppers	Net to Net
		4	Plunger Rods	Net to Net
		5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 148/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00049790AM22
RA File Number:	09AA04005477AM21
License Number:	0911000482
Date of Authorisation Issued:	24-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	684298411
CIF FCC:	9154493
FOB Value:	770297129
FOB FCC:	10544793

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Low Molecular Weight Heparin Enoxaparin Sodium Injection USP, 40mg in 0.4ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 40mg, Water for Injection USP q.s. to 0.4ml)	4118180 Numbers	1	Enoxaparin Sodium	181 kg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle Shielding System	Net to Net
2	Low Molecular Weight Heparin Enoxaparin Sodium Injection USP 60mg in 0.6ml Pre-filled Syringe(Composition per syringe, Enoxaparin Sodium USP 60mg, Water for Injection USP q.s. to 0.6ml)	1455841 Numbers	1	Enoxaparin Sodium	96 kg
			2	Barrel Syringes	Net to Net
			3	Plunger Stoppers	Net to Net
			4	Plunger Rods	Net to Net
			5	Preventis Needle Shielding System	Net to Net

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 149/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00050011AM22
RA File Number:	03AA04017004AM22
License Number:	0311004034
Date of Authorisation Issued:	24-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396056695
Name:	LEBEN LABORATORIES PRIVATE LIMITED
Address:	PLOT NO L-4 & L-15 PHASE-III,,AKOLA,444104.
PIN:	444104
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7099194
CIF FCC:	94972
FOB Value:	9577731
FOB FCC:	131112
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 150/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00049116AM22
RA File Number:	31AA04003253AM22
License Number:	3111000350
Date of Authorisation Issued:	24-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	54637625
CIF FCC:	730938
FOB Value:	63282500
FOB FCC:	866290
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 151/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00049568AM22
RA File Number:	31AA04003251AM22
License Number:	3111000353
Date of Authorisation Issued:	24-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	19319951
CIF FCC:	258460
FOB Value:	25082988
FOB FCC:	343367
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 152/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00099853AM22
RA File Number:	03AA04006277AM22
License Number:	0311004052
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6205599
CIF FCC:	83018
FOB Value:	7144475
FOB FCC:	97802
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

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HQ File Number:	HQRNORMAPPLY00100042AM22
RA File Number:	03AA04007678AM22
License Number:	0311004058
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0394016378
Name:	UPL LIMITED
Address:	UPL HOUSE,610/B2-Bandra Village,MUMBAI,400051.
PIN:	400051
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	140901944
CIF FCC:	1850320
FOB Value:	335769500
FOB FCC:	4510000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 154/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00100048AM22
RA File Number:	03AA04010840AM22
License Number:	0311004059
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3924622
CIF FCC:	52503
FOB Value:	4733158
FOB FCC:	64793
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 155/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00099240AM22
RA File Number:	03AA04017780AM22
License Number:	0311004035
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0394035402
Name:	ASTEC LIFESCIENCES LIMITED
Address:	GODREJ ONE 3RD FLOOR PIROJSHANAGAR, MUMBAI, 400079.
PIN:	400079
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	87508218
CIF FCC:	1170678
FOB Value:	151500000
FOB FCC:	2073921
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 156/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00100049AM22
RA File Number:	03AA04014004AM22
License Number:	0311004060
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2459966
CIF FCC:	32909
FOB Value:	2829226
FOB FCC:	38730
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 157/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00099246AM22
RA File Number:	03AA04000112AM22
License Number:	0311004037
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7180381
CIF FCC:	96058
FOB Value:	8264984
FOB FCC:	113141
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

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HQ File Number:	HQRNORMAPPLY00099364AM22
RA File Number:	34AA04001425AM22
License Number:	3411000623
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0399008365
Name:	Best Value Chem Private Limited
Address:	706,707,708 Atlantis Heights,,VADODARA,390023.
PIN:	390023
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	170504750
CIF FCC:	2281000
FOB Value:	215497500
FOB FCC:	2950000

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 10/AM18 dt. 20.03.2018 against advance authorization No. 3410040114 dated 23.05.2014 and 3410040841 dated 29.12.2014, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
MELONAL((2,6-dimethylhept-5- enal))	1 kg	1	Methyl Heptenone	1.125 kg
		2	Methyl Mono Chloro Acetate	1.201 kg
		3	Sodium Methoxide	0.562 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 159/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00099634AM22
RA File Number:	08AA04004104AM22
License Number:	0811001574
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0806009772
Name:	SAKAR HEALTHCARE LIMITED
Address:	SURVEY NO. 10-13, SARKHEJ -BAVLA HIGHWAY,AHMEDABAD,382213.
PIN:	382213
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	598001
CIF FCC:	8000
FOB Value:	5938204
FOB FCC:	81289
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 160/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00099750AM22
RA File Number:	34AA04001815AM22
License Number:	3411000632
Date of Authorisation Issued:	25-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0399008365
Name:	Best Value Chem Private Limited
Address:	706,707,708 Atlantis Heights,,VADODARA,390023.
PIN:	390023
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	101809500
CIF FCC:	1362000
FOB Value:	208192500
FOB FCC:	2850000

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **2/82-ALC4/2020 dt. 10.07.2020** against advance authorization No. **3410044991 dated 22.03.2019**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Undecavertol (Kakdinol) ((4- Methyl-3-decen-5-ol))	1 kg	1	Methyl Heptenone	0.842 kg
		2	1-Pentanol /N Amyl Alcohol	0.639 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 161/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00100491AM22
RA File Number:	05AA04016275AM22
License Number:	0511002813
Date of Authorisation Issued:	26-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0588149471
Name:	NAARI PHARMA PRIVATE LIMITED
Address:	PLOT NO 30, GALAXY, 1ST MAIN ROAD,,BANGALORE,560078.
PIN:	560078
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	33637500
CIF FCC:	450000
FOB Value:	38698237
FOB FCC:	529750
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 162/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00100492AM22
RA File Number:	05AA04016325AM22
License Number:	0511002814
Date of Authorisation Issued:	26-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0588149471
Name:	NAARI PHARMA PRIVATE LIMITED
Address:	PLOT NO 30, GALAXY, 1ST MAIN ROAD,,BANGALORE,560078.
PIN:	560078
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	48699625
CIF FCC:	651500
FOB Value:	55335375
FOB FCC:	757500

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Allylestrenol	500 kg	1	19- Norandro stenedione (NAD)	725 kg
		2	1,2-ETHANE DITHIOL	265 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 163/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00101253AM22
RA File Number:	34AA04001451AM22
License Number:	3411000643
Date of Authorisation Issued:	27-05-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0888001614
Name:	DIAMINES AND CHEMICALS LIMITED
Address:	PLOT NO 13 PCC AREA,VADODARA,391346.
PIN:	391346
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6938295
CIF FCC:	92820
FOB Value:	22604220
FOB FCC:	309434
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 164/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00101338AM22
RA File Number:	07AA04005174AM22
License Number:	0711001176
Date of Authorisation Issued:	27-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	23191150
CIF FCC:	310249
FOB Value:	27196471
FOB FCC:	372299
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 165/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00101358AM22
RA File Number:	07AA04005144AM22
License Number:	0711001180
Date of Authorisation Issued:	27-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8345090
CIF FCC:	111640
FOB Value:	9786362
FOB FCC:	133968
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 166/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00101363AM22
RA File Number:	07AA04005135AM22
License Number:	0711001181
Date of Authorisation Issued:	27-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8038129
CIF FCC:	107533
FOB Value:	9426386
FOB FCC:	129040

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
LORAZEPAM EP/EP/USP	300 kg	1	2 AMINO 2 5 DICHLORO BENZO PHENONE	480.00 kg
		2	ACETONE	801.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 167/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00100557AM22
RA File Number:	03AA04029700AM21
License Number:	0311002516
Date of Authorisation Issued:	27-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai.
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3207007
CIF FCC:	42903
FOB Value:	3689420
FOB FCC:	50505
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 168/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00100892AM22
RA File Number:	09AA04003149AM22
License Number:	0911000926
Date of Authorisation Issued:	27-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	ABBCS1159F
Name:	SUVEN PHARMACEUTICALS LIMITED
Address:	8-2-334 SDE SERENE CHAMBERS, HYDERABAD, 500034.
PIN:	500034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	990833
CIF FCC:	13255
FOB Value:	1963996
FOB FCC:	26885

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	CARPROFEN CHEWABLE TABLETS -25 Mg (TABLETS)	100000 Tablets	1	CARPROFEN ORAL GRADE API	2.55 kg
2	CARPROFEN CHEWABLE TABLETS- 37.5 Mg (TABLETS)	67600 Tablets	1	CARPROFEN ORAL GRADE API	2.586 kg
3	CARPROFEN CHEWABLE TABLETS -50 Mg (TABLETS)	75000 Tablets	1	CARPROFEN ORAL GRADE API	3.825 kg
4	CARPROFEN CHEWABLE TABLETS -75 Mg (TABLETS)	50000 Tablets	1	CARPROFEN ORAL GRADE API	3.825 kg
5	CARPROFEN CEWABLE TABLETS -100 Mg (TABLETS)	75000 Tablets	1	CARPROFEN ORAL GRADE API	7.65 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 169/NC/3/MBET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00102193AM22
RA File Number:	08AA04005014AM22
License Number:	0811001601
Date of Authorisation Issued:	28-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE, AHMEDABAD, 380014.
PIN:	380014
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	200104853
CIF FCC:	2676988
FOB Value:	224994000
FOB FCC:	3080000
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 170/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00103082AM22
RA File Number:	03AA04017853AM22
License Number:	0311004136
Date of Authorisation Issued:	30-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305018329
Name:	UNITED MUD CHEM PRIVATE LIMITED
Address:	B-304,KANAKIA ZILLION, L.B.S.MARG,MUMBAI,400070.
PIN:	400070
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9343750
CIF FCC:	125000
FOB Value:	10857056
FOB FCC:	148625
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 171/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00103340AM22
RA File Number:	07AA04005234AM22
License Number:	0711001192
Date of Authorisation Issued:	31-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	79292557
CIF FCC:	1060770
FOB Value:	92987098
FOB FCC:	1272924
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

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HQ File Number:	HQRNORMAPPLY00103712AM22
RA File Number:	09AA04002159AM22
License Number:	0911000974
Date of Authorisation Issued:	31-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912003707
Name:	HONOUR LAB LIMITED
Address:	H.NO.8-3-166/7/1, HETERO HOUSE,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	334768000
CIF FCC:	4396165
FOB Value:	435198400
FOB FCC:	5845512

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
(1R,2S,5R)-2-Isopropyl-5-methylcyclohexyl- (2R,5S)-5-(4-amino-2-oxopyrimidin-1-(2H)-yl)-1,3-oxathiolane-2-carboxylate. ((1R,2S,5R)-2-Isopropyl-5-methylcyclohexyl- (2R,5S)-5-(4-amino-2-oxopyrimidin-1-(2H)-yl)-1,3-oxathiolane-2-carboxylate. (OR) Cyclohexyl Ester (PE) (OR)Cyclohexyl Ester HN)	200000 kg	1	N,N-Dimethyl formamide	56,000 kg
		2	Hexamethyl disilazane	1,41,600 kg
		3	Cytosine	86,800 kg
		4	Triphosgene	1,00,000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 173/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00103943AM22
RA File Number:	03AA04019204AM22
License Number:	0311004164
Date of Authorisation Issued:	31-05-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAGCG3590G
Name:	GLENDALÉ BIOMED PRIVATE LIMITED
Address:	204-E, B-WING, SUMIT SAMARTH ARCADE,,GOREGAON WEST,400062.
PIN:	400062
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	221132925
CIF FCC:	2958300
FOB Value:	257720400
FOB FCC:	3528000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 174/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00103291AM22			
RA File Number:	34AA04001881AM22			
License Number:	3411000649			
Date of Authorisation Issued:	31-05-2021			
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara			
IEC:	0888022760			
Name:	TIDE INDUSTRIES			
Address:	BLOCK NO.231,TAL HALOL,389350.			
PIN:	389350			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Merchant Cum Manufacturer Exporter			
Exporter Type:	Partnership			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	21864383			
CIF FCC:	292500			
FOB Value:	53551713			
FOB FCC:	733083			
Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Jun/2021/4 dt. 12.02.201 against advance authorization No. 3410046153 dated 15.06.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
Alpha Amyl Cinamic Aldehyde	1 kg	1	Benzaldehyde	0.583 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 175/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00103309AM22			
RA File Number:	34AA04001969AM22			
License Number:	3411000652			
Date of Authorisation Issued:	31-05-2021			
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara			
IEC:	0399008365			
Name:	Best Value Chem Private Limited			
Address:	706,707,708 Atlantis Heights,,VADODARA,390023.			
PIN:	390023			
Type of License:	Advance Licence with AU Condition			
Application Basis:	Export Order			
Status of Exporter:	Manufacturer Exporter			
Exporter Type:	Private Limited			
Export Product Group:	Chemical and Allied Products			
CIF Value of the License:	120945500			
CIF FCC:	1632192			
FOB Value:	142447500			
FOB FCC:	1968866			
Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/JAN/202021/4 dt. 12.02.201 against advance authorization No. 0310836830 dated 23.06.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty	Sl. No.	Import Items	Qty
Hexyl Acetate((n-Hexyl Acetate))	1 kg	1	n-Hexanol (Lorol C6/Nacol 6-99)	0.782 kg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 176/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104605AM22
RA File Number:	52AA04003511AM22
License Number:	5211000803
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Surat
IEC:	5204008799
Name:	AMI ORGANICS LIMITED
Address:	PLOT NO.440/4, 5& 6,and 8206/B,,SACHIN,394230.
PIN:	394230
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	80620800
CIF FCC:	1088000
FOB Value:	120931200
FOB FCC:	1671474
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 177/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104614AM22
RA File Number:	07AA04005563AM22
License Number:	0711001221
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1242657
CIF FCC:	16770
FOB Value:	1455971
FOB FCC:	20124
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 178/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104625AM22
RA File Number:	03AA04016465AM22
License Number:	0311004202
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0394000340
Name:	RUSAN PHARMA LTD
Address:	PLOT NO 58- D GOVT. INDUSTRIAL ESTATE,MUMBAI,400067.
PIN:	400067
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9698920
CIF FCC:	130889
FOB Value:	22200000
FOB FCC:	306841

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
MIDAZOLAM INJECTION BP 5MG/ML 10ML AMPOULE(MIDAZOLAM INJECTION BP 5MG/ML 10ML AMPOULE)	400000 Numbers	1	MIDAZOLAM EP/BP/USP	22.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 179/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104366AM22
RA File Number:	08AA04004876AM22
License Number:	0811001618
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE,AHMEDABAD,380014.
PIN:	380014
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	156247308
CIF FCC:	2090265
FOB Value:	177584550
FOB FCC:	2431000
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 180/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104670AM22
RA File Number:	09AA04003103AM22
License Number:	0911000982
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912009543
Name:	VIVIN DRUGS & PHARMACEUTICALS LIMITED
Address:	P.NO.2A & 3A, NEW MLA & MPs COLONY, HYDERABAD, 500033.
PIN:	500033
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	439479000
CIF FCC:	5930890
FOB Value:	496000000
FOB FCC:	6855563

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
- 4-AMINO-2- OXO PYRIMIDINYL OXATHIOLANE- 2- CARBOXYLIC ACID ISO PROPYL METHYL CYCLO HEXYL ESTER (CHE))	200000 kg	1	GLYOXYLIC ACID 50 PERCENT	148600 kg
		2	2,5 DIHYDROXY 1,4 DITHIANE	65000 kg
		3	CYTOSINE	85600 kg
		4	HEXAMETHYL DISILAZANE	101800 kg
		5	TRIETHYL AMINE	6800 kg
		6	METHYLENE CHLORIDE	526000 kg
		7	L-MENTHOL	147200 kg
		8	DIMETHYL FORMAMIDE	56000 kg
		9	TRIPHOSGENE	80000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 181/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104375AM22
RA File Number:	08AA04005671AM22
License Number:	0811001621
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	AACCO7625G
Name:	OPES HEALTH CARE PRIVATE LIMITED
Address:	G-203, SHRI KABIR ENCLAVE, OPP. HOMIOPETHIC COLLEGE,, AHMEDABAD, 380058.
PIN:	380058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7299389
CIF FCC:	98507
FOB Value:	47843744
FOB FCC:	661281

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Metamizaole Magnesium 300 mg and Pargerverine Hydrochloride 6mg Oral Drop((Considering the loss on drying @14.50 PERCENT of Bulkdrug for 300MG we need to poor 350.88 Mg. So net content of the raw material is :- 32500 Bottles X 5 ML X 350.88 MG = 57.02 Kgs.))	32500 Numbers	1	Metamizole Magnesium	51.875 kg
2	Metamizaole Magnesium 300 mg and Pargerverine Hydrochloride 6mg Oral Drop((Considering the loss on drying @14.50 PERCENT of Bulkdrug for 300MG we need to poor 350.88 Mg. So net content of the raw material is :- 1074880 Bottles X 15 ML X 350.88 MG = 5657.31 Kgs.))	1074880 Numbers	1	Metamizole Magnesium	5078.80 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 182/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104676AM22
RA File Number:	09AA04003148AM22
License Number:	0911000983
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912009543
Name:	VIVIN DRUGS & PHARMACEUTICALS LIMITED
Address:	P.NO.2A & 3A, NEW MLA & MPs COLONY, HYDERABAD, 500033.
PIN:	500033
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	262656500
CIF FCC:	3544622
FOB Value:	305000000
FOB FCC:	4215618
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 183/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104536AM22
RA File Number:	09AA04002964AM22
License Number:	0911000981
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AAFCB9406R
Name:	STYRAX LIFE SCIENCES PRIVATE LIMITED
Address:	H NO 31-15-8 PLAT NO 302,KURMANAPALEM VILLAGE VADLAPUDI,530043.
PIN:	530043
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	40925000
CIF FCC:	547491
FOB Value:	142000000
FOB FCC:	1943874

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
L MENTHYL GLYOXYLATE HYDRATE(L- MENTHYL GLYOXYLATE HYDRATE (MGH))	100000 kg	1	GLYOXALIC ACID	75200 kg
		2	CYCLOHEXANE	1,41,000 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 184/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104785AM22
RA File Number:	039404000639AM21
License Number:	0311002735
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	156555944
CIF FCC:	2121354
FOB Value:	180250000
FOB FCC:	2500000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 185/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104551AM22
RA File Number:	08AA04002347AM22
License Number:	0811001626
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0899003486
Name:	SWISS PARENTERALS LIMITED
Address:	OFFICE No. 62, 6th FLOOR, TITANIUM, AHMEDABAD, 380015.
PIN:	380015
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11280941
CIF FCC:	152239
FOB Value:	12860272
FOB FCC:	177750
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 186/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104817AM22
RA File Number:	03AA04018136AM22
License Number:	0311004214
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6727500
CIF FCC:	90789
FOB Value:	7560675
FOB FCC:	104501
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 187/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104574AM22
RA File Number:	08AA04005392AM22
License Number:	0811001628
Date of Authorisation Issued:	01-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0899003486
Name:	SWISS PARENTERALS LIMITED
Address:	OFFICE No. 62, 6th FLOOR, TITANIUM,AHMEDABAD,380015.
PIN:	380015
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8778000
CIF FCC:	118461
FOB Value:	10136880
FOB FCC:	140108
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 188/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00105763AM22
RA File Number:	03AA04017165AM22
License Number:	0311004253
Date of Authorisation Issued:	02-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10574936
CIF FCC:	142711
FOB Value:	14016074
FOB FCC:	193725
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 189/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00104881AM22
RA File Number:	31AA04007718AM22
License Number:	3111000379
Date of Authorisation Issued:	02-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9296786
CIF FCC:	125462
FOB Value:	19335319
FOB FCC:	267246
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 190/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00106675AM22
RA File Number:	03AA04021934AM22
License Number:	0311004279
Date of Authorisation Issued:	03-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6727500
CIF FCC:	90789
FOB Value:	7560675
FOB FCC:	104501
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 191/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00106679AM22
RA File Number:	03AA04019445AM22
License Number:	0311004281
Date of Authorisation Issued:	03-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396072917
Name:	U K AROMATICS & CHEMICALS
Address:	PLT NO. K-6/3 & K-7 TARAPUR MIDC,,BOISAR,401506.
PIN:	401506
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1480050
CIF FCC:	19800
FOB Value:	7733278
FOB FCC:	105862
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 192/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00106682AM22
RA File Number:	03AA04021320AM22
License Number:	0311004283
Date of Authorisation Issued:	03-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13132298
CIF FCC:	177224
FOB Value:	15106680
FOB FCC:	208800
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 193/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00106683AM22
RA File Number:	03AA04021287AM22
License Number:	0311004284
Date of Authorisation Issued:	03-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5779771
CIF FCC:	77999
FOB Value:	6648657
FOB FCC:	91895
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 194/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00107346AM22
RA File Number:	09AA04001942AM22
License Number:	0911001010
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AABCZ1494R
Name:	THERAPIVA PRIVATE LIMITED
Address:	P.No.40 and 41,3rd Floor,Ventureast,Nanakramguda Hyderabad,500032.
PIN:	500032
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	101751450
CIF FCC:	1336197
FOB Value:	193570000
FOB FCC:	2600000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 195/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00107366AM22
RA File Number:	34AA04002212AM22
License Number:	3411000697
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0888022760
Name:	TIDE INDUSTRIES
Address:	BLOCK NO.231,TAL HALOL,389350.
PIN:	389350
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	23037690
CIF FCC:	310900
FOB Value:	28940000
FOB FCC:	400000
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 196/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00107373AM22
RA File Number:	03AA04018281AM22
License Number:	0311004321
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	22608791
CIF FCC:	302458
FOB Value:	29276376
FOB FCC:	400771
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 197/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00107444AM22
RA File Number:	03AA04021339AM22
License Number:	0311004322
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	23758305
CIF FCC:	320624
FOB Value:	27326595
FOB FCC:	377700
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 198/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00107455AM22
RA File Number:	03AA04021964AM22
License Number:	0311004323
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0393037207
Name:	Naprod Life Sciences Private Limited
Address:	304,TOWN CENTRE,,MUMBAI,400059.
PIN:	400059
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6037500
CIF FCC:	81477
FOB Value:	7003500
FOB FCC:	96800
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 199/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00106948AM22
RA File Number:	09AA04003410AM22
License Number:	0911001007
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0997003006
Name:	HETERO LABS LIMITED
Address:	HETERO CORPORATE, NO. 7-2-A2,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	58814400
CIF FCC:	793716
FOB Value:	76458720
FOB FCC:	1056789

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
(R)-9-[2-Phosphonomethoxy) propyl] Adenine	6000 kg	1	ADENINE	6138 kg
		2	N,N-DIMETHYLFORMAMIDE	12720 kg
		3	(R)- 1, 2- PROPYLENE CARBONATE	5880 kg
		4	N-METHYL- PYRROLIDONE	1260 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 200/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00107039AM22
RA File Number:	31AA04000892AM22
License Number:	3111000386
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015749
Name:	GENERIC HEALTHCARE PRIVATE LIMITED
Address:	OFFICE NO. 205, CITY SQUARE 29/A, 2ND FLOOR,PUNE,411005.
PIN:	411005
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	258910
CIF FCC:	3463
FOB Value:	867571
FOB FCC:	11876
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 201/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00107290AM22
RA File Number:	34AA04002205AM22
License Number:	3411000694
Date of Authorisation Issued:	04-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0888022760
Name:	TIDE INDUSTRIES
Address:	BLOCK NO.231,TAL HALOL,389350.
PIN:	389350
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	21820819
CIF FCC:	294478
FOB Value:	36175000
FOB FCC:	500000
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 202/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00108212AM22
RA File Number:	05AA04019922AM22
License Number:	0511002989
Date of Authorisation Issued:	05-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0510099700
Name:	STERILE INDIA PRIVATE LIMITED
Address:	501 5TH FLOOR, AGGARWAL CORPORATE HEIGHTS,,NEW DELHI,110034.
PIN:	110034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	32718355
CIF FCC:	441543
FOB Value:	56211975
FOB FCC:	776945
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Detailed working.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 203/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00108459AM22
RA File Number:	08AA04006224AM22
License Number:	0811001676
Date of Authorisation Issued:	06-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0805012648
Name:	ELIXIR PHARMA
Address:	164/1, PHASE-II, G.I.D.C., AHMEDABAD, 382330.
PIN:	382330
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7579043
CIF FCC:	102281
FOB Value:	15974880
FOB FCC:	220800
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 204/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00109046AM22
RA File Number:	32AA04003846AM22
License Number:	3211001043
Date of Authorisation Issued:	07-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Coimbatore
IEC:	0488018161
Name:	ENCEE AROMATICS PVT LTD
Address:	2/98A, VELLIPALAYAM ROAD, METTUPALAYAM, 641301.
PIN:	641301
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	25875720
CIF FCC:	349908
FOB Value:	69167267
FOB FCC:	956009
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 205/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00109187AM22
RA File Number:	03AA04022509AM22
License Number:	0311004402
Date of Authorisation Issued:	07-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12873949
CIF FCC:	173737
FOB Value:	133287000
FOB FCC:	1842252
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 206/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00108926AM22
RA File Number:	09AA04003252AM22
License Number:	0911001014
Date of Authorisation Issued:	07-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AABCZ1494R
Name:	THERAPIVA PRIVATE LIMITED
Address:	P.No.40 and 41,3rd Floor,Ventureast,Nanakramguda Hyderabad,500032.
PIN:	500032
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	20340860
CIF FCC:	274505
FOB Value:	37986000
FOB FCC:	525031
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 207/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00109350AM22
RA File Number:	03AA04023320AM22
License Number:	0311004415
Date of Authorisation Issued:	08-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7132655
CIF FCC:	96452
FOB Value:	379493125
FOB FCC:	5252500
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 208/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00109428AM22
RA File Number:	34AA04002141AM22
License Number:	3411000701
Date of Authorisation Issued:	08-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0399008365
Name:	Best Value Chem Private Limited
Address:	706,707,708 Atlantis Heights,,VADODARA,390023.
PIN:	390023
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	18410145
CIF FCC:	248953
FOB Value:	31834000
FOB FCC:	440608
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 209/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00109478AM22
RA File Number:	09AA04003622AM22
License Number:	0911001018
Date of Authorisation Issued:	08-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0906018463
Name:	ALPHAMED FORMULATIONS PRIVATE LIMITED
Address:	SURVEY NO.225, SAMPANBOLE VILLAGE,MEDCHAL-MALKAKGIRI DISTRICT,500101.
PIN:	500101
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3072735
CIF FCC:	41467
FOB Value:	36898500
FOB FCC:	510000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 210/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00109532AM22
RA File Number:	05AA04023341AM22
License Number:	0511003027
Date of Authorisation Issued:	08-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13443234
CIF FCC:	181788
FOB Value:	17304690
FOB FCC:	239511
Decision:	Deferred for comments of TE.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 211/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00109628AM22
RA File Number:	03AA04019238AM22
License Number:	0311004420
Date of Authorisation Issued:	08-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	3195004062
Name:	FRESENIUS KABI INDIA PRIVATE LIMITED
Address:	A-3 MIDC RANJANGAON GANPATI,PUNE,412220.
PIN:	412220
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11185954
CIF FCC:	123125
FOB Value:	54002000
FOB FCC:	616109
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 212/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00110739AM22
RA File Number:	34AA04002336AM22
License Number:	3411000712
Date of Authorisation Issued:	09-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	AAGCK5301H
Name:	KALKI HEALTHCARE PRIVATE LIMITED
Address:	126/5, GIDC, VADODARA, 391340.
PIN:	391340
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	37995250
CIF FCC:	513796
FOB Value:	86754000
FOB FCC:	1200747
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 213/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00111125AM22
RA File Number:	03AA04021530AM22
License Number:	0311004482
Date of Authorisation Issued:	10-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0395047803
Name:	BLUE JET HEALTHCARE PRIVATE LIMITED
Address:	UNIT I : 3/2,MILE STONE,KALYAN MURBAD RD.,SHAHAD, MAHARASHTRA,421103.
PIN:	421103
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	499730400.
CIF FCC:	6744000
FOB Value:	868200000
FOB FCC:	12000000
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 214/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00111187AM22
RA File Number:	31AA04013442AM22
License Number:	3111000393
Date of Authorisation Issued:	10-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13162058
CIF FCC:	177985
FOB Value:	23961625
FOB FCC:	331648
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 215/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00111363AM22
RA File Number:	31AA04004163AM22
License Number:	3111000397
Date of Authorisation Issued:	10-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0397065825
Name:	SV PLASTOCHEM PRIVATE LIM ITED
Address:	GAT NO.603,,JANORI,,NASHIK,422206.
PIN:	422206
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7620580
CIF FCC:	101947
FOB Value:	10691020
FOB FCC:	146352
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 216/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00111396AM22
RA File Number:	03AA04013894AM22
License Number:	0311004496
Date of Authorisation Issued:	10-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING, MUMBAI, 400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	157579307
CIF FCC:	2126576
FOB Value:	333666586
FOB FCC:	4611839

Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Jan/202021/4 dated 12.02.2021 against advance authorization No. 0310836099 dt. 05.05.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	GLIPIZIDE EXTENDED RELEASE TABLETS 10 MG. Each tablet contains (i) Glipizide USP- 10 mg (ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 29.70 mg (iii) Sentry Polyox WSR N80 FP NF- 178.10 mg (iv) Sentry Polyox WSR 303 NF- 100 mg. Net content (i) 459.46 Kgs (ii) 1364.59 Kgs (iii) 8182.96 Kgs (iv) 4594.59 Kgs.)	1 Number
2	GLIPIZIDE EXTENDED RELEASE TABLETS 5 MG. Each tablet contains (i) Glipizide USP- 5 mg (ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 182.43 Kgs (ii) 744.32 Kgs (iii) 3249.12 Kgs (iv) 1824.33 Kgs.)	1 Number
3	GLIPIZIDE EXTENDED RELEASE TABLETS 2.5 MG. Each tablet contains (i) lipizide USP- 2.5 mg (ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 33.78 Kgs (ii) 275.68 Kgs (iii) 1203.38 Kgs (iv) 675.68 Kgs.)	1 Number

Sl. No.	Import Items	For export of 1 Number of Tablet		
		2.5 mg	5.0 mg	10.0 mg
1	GLIPIZIDE USP	2.55 mg	5.10 mg	10.20 mg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	20.40 mg	20.40 mg	29.70 mg
3	SENTRY POLYOX WSR N80 FP NF	89.05 mg	89.05 mg	178.10 mg
4	SENTRY POLYOX WSR 303 NF	50.00 mg	50.00 mg	100.00 mg

RA may take appropriate action as per the decision of Norms Committee.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 217/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00111397AM22
RA File Number:	03AA04009888AM22
License Number:	0311004497
Date of Authorisation Issued:	10-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING, MUMBAI, 400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	157579307
CIF FCC:	2126576
FOB Value:	333666586
FOB FCC:	4611839
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 218/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00111467AM22
RA File Number:	05AA04024172AM22
License Number:	0511003078
Date of Authorisation Issued:	10-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0507072618
Name:	SUPERMAX DRUGS AND PHARMACEUTICALS PRIVATE LIMITED
Address:	H-1231, DSIDC INDUSTRIAL COMPLEX,,DELHI,110040.
PIN:	110040
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	20021820
CIF FCC:	270748
FOB Value:	24436212
FOB FCC:	338217
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) COA of import item from foreign supplier.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 219/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00112010AM22
RA File Number:	03AA04024304AM22
License Number:	0311004509
Date of Authorisation Issued:	10-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9395347
CIF FCC:	127049
FOB Value:	11198750
FOB FCC:	155000
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 220/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00112444AM22
RA File Number:	05AA04025398AM22
License Number:	0511003109
Date of Authorisation Issued:	11-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0506058875
Name:	TINA ORGANICS PRIVATE LIMITED
Address:	C-1/28, SAFDARJUNG DEV. AREA,,NEW DELHI,110016.
PIN:	110016
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7246268
CIF FCC:	97988
FOB Value:	8353545
FOB FCC:	115620
Decision: Deferred for comments of TE.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 221/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00112558AM22
RA File Number:	33AA04001775AM22
License Number:	3311000287
Date of Authorisation Issued:	11-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Panipat
IEC:	3391001755
Name:	COMBITIC GLOBAL CAPLET PRIVATE LIMITED
Address:	M-15, D- 2 & D-3, INDUSTRIAL AREA,,SONIPAT,131001.
PIN:	131001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11733225
CIF FCC:	158664
FOB Value:	13994877
FOB FCC:	193700
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 222/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00112663AM22
RA File Number:	03AA04022427AM22
License Number:	0311004537
Date of Authorisation Issued:	11-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8161320
CIF FCC:	110139
FOB Value:	9387412
FOB FCC:	129750
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data duly certified by GST.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 223/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00112241AM22
RA File Number:	05AA04018646AM22
License Number:	0511003098
Date of Authorisation Issued:	11-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	ABKFA8542L
Name:	ALWIN DMD PHARMACEUTICALS
Address:	1121/73, DEVA RAM PARK,,DELHI,110035.
PIN:	110035
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4836326
CIF FCC:	65267
FOB Value:	10070623
FOB FCC:	139193

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
Diosmin & Hesperidin Tablets (450mg & 50 mg)(Diosmin &Hesperidin Tablets 450+50mg (9:1))	1798165 Numbers	1	Diosmin Hesperidin (9:1)	917.064 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 224/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00113426AM22
RA File Number:	30AA04004647AM22
License Number:	3011000736
Date of Authorisation Issued:	12-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2299000038
Name:	SAURAV CHEMICALS LIMITED
Address:	PLOT NO. 370. IND. AREA PHASE 2,PANCHKULA,134109.
PIN:	134109
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10974180
CIF FCC:	148400
FOB Value:	21494375
FOB FCC:	297500
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Appendix 4E.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 225/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00113434AM22
RA File Number:	03AA04015087AM22
License Number:	0311004561
Date of Authorisation Issued:	12-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	35859800
CIF FCC:	484919
FOB Value:	51577500
FOB FCC:	713875
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 226/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00113435AM22
RA File Number:	03AA04019875AM22
License Number:	0311004562
Date of Authorisation Issued:	12-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING, MUMBAI, 400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	23304908
CIF FCC:	315144
FOB Value:	166202298
FOB FCC:	2300377
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 227/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00113539AM22
RA File Number:	03AA04024236AM22
License Number:	0311004568
Date of Authorisation Issued:	13-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AABCZ4046P
Name:	ZENTIVA PRIVATE LIMITED
Address:	A-802, CRESCENZO, C/38-39,,MUMBAI,400051.
PIN:	400051
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	263532950
CIF FCC:	2900747
FOB Value:	398756871
FOB FCC:	4549422
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML.	

Meeting No: NC/3/MEET/Jun/202122/2	Date: 02/07/2021	Case No: 228/NC/3/MEET/Jun/202122/2
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HQ File Number:	HQRNORMAPPLY00113697AM22
RA File Number:	31AA04007148AM21
License Number:	3111000400
Date of Authorisation Issued:	14-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0397065825
Name:	SV PLASTOCHEM PRIVATE LIM ITED
Address:	GAT NO.603,JANORI,,NASHIK,422206.
PIN:	422206
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7195960
CIF FCC:	97374
FOB Value:	10445896
FOB FCC:	144680
Decision:	Deferred for comments of TE.

MANUAL CASES

Case No.	A-01
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s OC Specialities Pvt. Ltd., Mumbai
HQ F. No.	01/82/050/01145/AM18/DES-III
RLA F. No.	03/95/040/00701/AM18
Advance Authorization No. and Date	0310817246 dated 23.11.2017
Subject	Request of M/s OC Specialities Pvt. Ltd., Mumbai for enhancement in the quantity of import item of adhoc norms fixed by NC-3 against Advance Authorization No. 0310817246 dated 23.11.2017
Decision: The Committee considered the request of firm and it was observed that the firm has submitted its Advance Authorization in RLA, Mumbai for redemption. In view of above, the Committee decided to withdraw the case.	

Case No. A-02	M/s. Cadila Healthcare Limited
M.No. NC/3/MEET/Jun/202122/2	F.No. 01/82/50/01769/AM16/DES-III
Date 02.07.2021	RLA F.No. 08/24/040/00137/AM16
	Advance Licence No 0810136085 Dated 22.09.2015
Subject: Request for correction I/O norms for the export product "ATORVASTATIN CALCIUM" under para 4.7 of against adv. Lic. No. 0810136085 Dated:22.09.2015 of M/s Cadila Healthcare Limited.	
Decision: The Committee considered the request of the firm and it was decided to enhance the quantity of import item - (4R-cis)-1,1-dimethylethyl-6-[2-[2-4-fluorophenyl]-3-phenyl [-4-(phenylamino)carbonyl]-1-H-pyrrol-1-yl]ethyl]-2,2-dimethyl-1,3-dioxane-4-acetate from 0.708 kg to 1.11 kg.	
Rest of the earlier Minutes would remain unchanged. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-03
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Yasho Industries Pvt. Ltd., Mumbai
HQ F. No.	01/82/050/00897/AM18/DES-III
RLA F. No.	03/95/040/00664/AM18
Advance Authorization No. and Date	0310817118 dated 16.11.2017
Subject	Request of M/s Yasho Industries Pvt. Ltd., Mumbai for enhancement in the quantity of Import Item No. 2 in the adhoc norms fixed by NC-3 against Advance Authorization No. 0310817118 dated 16.11.2017
Decision: Deferred for comments of TE.	

Case No.	A-04
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Shiva Pharmachem Limited, Vadodara
HQ F. No.	01/82/050/00926/AM15/ /DES-III 01/82/050/00529/AM16/ /DES-III 01/82/050/01116/AM15/DES-III 01/82/050/00105/AM16/DES-III
RLA F. No.	34/24/040/00100/AM15 34/24/040/00131/AM15 34/24/040/00200/AM15 34/24/040/00010/AM16
Advance Authorization No. and Date	3410040395 dated 23.07.2014 3410040489 dated 27.08.2014 3410040669 dated 07.11.2014 3410041157 dated 22.04.2015
Subject	Request of M/s Shiva Pharmachem Limited, Vadodara for enhancement in the quantity of import item in respect of adhoc norms fixed by NC -3 against Advance Authorization Nos. 3410040395 dated 23.07.2014, 3410040489 dated 27.08.2014, 3410040669 dated 07.11.2014 and 3410041157 dated 22.04.2015
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Production Consumption data for the relevant licensing year duly certified by GST.	

Case No.	A-05
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Limited, New Delhi
HQ F. No.	01/82/050/01142/AM15/DES-III
RLA F. No.	05/24/040/00325/AM15
Advance Authorization No. and Date	0510391645 dated 20.10.2014
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt. Ltd., New Delhi for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0510391645 dated 20.10.2014

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export Product	Qty.
Mucinex Fast-Max Severe Congestion and Cough Liquid	294500.000 kg

Sl. No.	Import items	Qty. recommended (per bottle of 180 ml)
1	Sorbitol Solution (70%) USP(D-Sorbital/Sorbitol 70%)	24.545 gm
2	Propylene Glycol, USP	49.091 gm
3	Glycerin USP	32.727 gm
4	Xanthan Gum PH Eur, USP, IH	0.180 gm
5	Anhydrous Citric Acid USP (Citric Acid)	0.290 gm
6	Propyl Gallate, USNF	0.327 gm
7	Sodium Benzoate NF	0.360 gm
8	Sucralose NF	0.327 gm
9	Magnasweet 110	1.244 gm
10	Red Fruits	0.147 gm
11	EDTA Disodium USP	0.082 gm
12	FD&C Blue # 1	0.005 gm
13	FD&C Red # 40	0.001 gm
14	Venus 24 MM (Plastic Closure)	Relevant, as per packing policy
15	Square M/Wash O/C Blue HT (Plastic Closures)	
16	Mucinex - 4P Multipage Severe Cough Paper Labels	

Note:

1. Above revised norms are as per Master Batch Formula with nil wastage.
2. Above norms are for the export of 180 ml bottle. The firm will declare to RA, the number of bottles exported / to be exported against the total export obligation in the present Advance Authorization.

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-06
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Limited, New Delhi
HQ F. No.	01/82/050/01141/AM15/DES-III
RLA F. No.	05/24/040/00330/AM15
Advance Authorization No. and Date	0510391644 dated 20.10.2014
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt. Ltd., New Delhi for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0510391644 dated 20.10.2014

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export Product	Qty.
Mucinex Fast-Max Cold & Sinus Liquid	117800.000 kg

Sl. No.	Import items	Qty. Recommended (per bottle of 180 ml)
1	Xantham Gum (0207499) PH, Eur, USP, IH	0.180 gm
2	Propyl Gallate, USNF	0.3273gm
3	Magnasweet 110	1.2436 gm
4	Red Fruits	0.1473 gm
5	FD&C Blue # 1	0.0046 gm
6	FD&C Red # 40	0.0009 gm
7	Sorbitol Solution (70%) USP	24.5455gm
8	Propylene Glycol USP	49.0910 gm
9	Glycerin USP	32.7274 gm
10	Anhydrous Citric Acid USP	0.2078 gm
11	Sodium Benzoate NF	0.3600 gm
12	Sucralose NF	0.3273 gm
13	EDTA Disodium USP	0.0818
14	Venus 24 MM (Plastic Closure)	Relevant, as per packing policy
15	Square M/Wash O/C Blue HT (Plastic Closures)	
16	Mucinex – 6P Multipage Cold & Sinus (Paper Labels)	
Note: 1. Above revised norms are as per Master Batch Formula with nil wastage. 2. Above norms are for the export of 180 ml bottle. The firm will declare to RA, the number of bottles exported / to be exported against the total export obligation in the present Advance Authorization.		

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-07
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Limited, New Delhi
HQ F. No.	01/82/050/00290/AM15/DES-III
RLA F. No.	05/24/040/00480/AM14
Advance Authorization No. and Date	0510382032 dated 18.03.2014
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt. Ltd., New Delhi for fixation of adhoc norms in respect of Advance Authorization No. 0510382032 dated 18.03.2014

Decision: The Committee considered the request of the firm and it was observed that the Advance Authorization was taken for the export product Mucinex Fast – Max Cold & Sinus Liquid, however the norms were wrongly ratified for export product – Mucinax Fast-Max Severe Congestion & Cough Liquid. Accordingly, the Committee decided to revise the norms as under:

Export Product	Qty.
Mucinex Fast-Max Severe Congestion and Cough Liquid (7,02,72,300 Milileter (ML))	64470.000 kg

Export product: Mucinex Fast-Max Cold & Sinus Liquid (OTC product)

Sl. No.	Import items	Qty. Recommended (per bottle of 180 ml)
1	Xantham Gum (0207499) PH, Eur, USP, IH	0.180 gm
2	Propyl Gallate, USNF	0.3273gm
3	Magnasweet 110	1.2436 gm
4	Red Fruits	0.1473 gm
5	FD&C Blue # 1	0.00046gm
6	FD&C Red # 40	0.0009 gm
7	Sorbitol Solution (70%) USP	24.5455gm
8	Propylene Glycol USP	49.0910 gm
9	Glycerin USP	32.7274 gm
10	Anhydrous Citric Acid USP	0.2078 gm
11	Sodium Benzoate NF	0.3600 gm
12	Sucralose NF	0.3273 gm
13	EDTA Disodium USP	0.0818
14	Venus 24 MM (Plastic Closure)	Relevant, as per packing policy
15	Square M/Wash O/C Blue HT (Plastic Closures)	
16	Mucinex – 6P Multipage Cold & Sinus (Paper Labels)	
Note:	1. Above revised norms are as per Master Batch Formula with nil wastage. 2. Above norms are for the export of 180 ml bottle. The firm will declare to RA, the number of bottles exported / to be exported against the total export obligation in the present Advance Authorization.	

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-08	
Meeting No.	NC/3/MEET/Jun/202122/2	
Date	02/07/2021	
Firm's Name	M/s Sun Pharmaceutical Industries Ltd., New Delhi (earlier known as M/s Ranbaxy Labs Ltd., New Delhi)	
HQ F. No.	01/82/050/00858/AM13/DES-III	01/82/050/00347/AM13/DES-III
RLA F. No.	05/24/040/00252/AM13	05/24/040/00061/AM13
Advance Authorization No. and Date	0510337284 dt. 16.10.2012	0510325945 dt. 25.05.2012
Subject	Request of M/s Sun Pharmaceutical Industries Ltd., New Delhi (earlier known as M/s Ranbaxy Labs Ltd., New Delhi) for fixation of the input output norms against Advance Authorization Nos. 0510337284 dated 16.10.2012 and 0510325945 dated 23.05.2012	

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
ACETYLTHIOSULFAMIDE (ATS) (4-Nitrobenzyl (2S, 4S)-4-acetylthio-2-(N-sulfamoyl-tert-butoxycarboxamidomethyl) pyrrolidine-1-carboxylate) (Bulk Drug / Pharmacopeal Grade)	1 kg	1	Acetone	0.550 kg
		2	ACTIVATED CARBON	0.098 kg
		3	CHLOROSULFONYL ISOCYANATE	0.610 kg
		4	DIMETHYL FORMAMIDE	0.470 kg
		5	DIISOPROPYL AZODICARBOXYLATE	0.480 kg
		6	METHYLENE CHLORIDE	4.10 kg
		7	METHANOL	1.57 kg
		8	P-NITROBENZYL CHLOROFORMATE	0.79 kg
		9	POTASSIUM THIOACETATE	0.45 kg
		10	PYRIDINE	0.74 kg
		11	SODIUM BOROHYDRIDE(pow der)	0.22 kg
		12	TERTIARY BUTANOL	0.307 kg
		13	TOLUENE	3.74 kg
		14	TRIPHENYL PHOSPHINE	0.64 kg
		15	TRANS-4-HYDROXY-L-PROLINE	0.44 kg
		16	TRIETHYLAMINE	0.36 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-09
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Centrient Pharmaceuticals India Private Limited (formerly known as M/s DSM Sinochem Pharmaceuticals India Pvt. Ltd.), Chandigarh
HQ F. No.	01/82/050/00455/AM17/DES-III
RLA F. No.	22/24/040/00022/AM17
Advance Authorization No. and Date	2210015511 dated 23.06.2016
Subject	Request of M/s Centrient Pharmaceuticals India Private Limited (formerly known as M/s DSM Sinochem Pharmaceuticals India Pvt. Ltd.), Chandigarh for revision of adhoc norms fixed against Advance Authorization No. 2210015511 dated 23.06.2016

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty.
ROSUVASTATIN CALCIUM	1 kg	1.	Thorase Enzyme	1.57 kg
		2.	Ethyl Acetate	Not allowed
		3.	Acetone	3.38 kg
		4.	Chloracetaldehyde sol 45% CAA	1.906 kg
		5.	Heptane	1.605 kg
		6.	Sodium Carbonate	Not allowed
		7.	Bromine	
		8.	Acetaldehyde	
		9.	Sodium Bicarbonate	
		10.	Toluene	
		11.	2,2,Dimethoxy Propane	0.973 kg
		12.	Sulphuric Acid	Not allowed
		13.	BTSH(2-Mercapto-1-H-Benzothiazole	1.179 kg
		14.	Di Sodium Tungsten Hydrate	Not allowed
		15.	Hydrogen Peroxide 35 %	
		16.	Isopropyl Alcohol	24.86 kg
		17.	Liquid Nitrogen	Not allowed
		18.	Methanol	
		19.	N-Methyl Pyrrolidon	
		20.	Sodium Hydroxide Flakes	
		21.	Z8 (RSV Side Chain) [4-(4-Fluorophenyl)-6-Isopropyl-2-[(N-Methyl Sulfonyl)amino]pyrimidinyl-5-yl-fomyl]	1.445 kg
		22.	2-Methyl Tetrahydrofuran	21.142 kg
		23.	Sodium tertiary Butoxide in THF 30% - 2M solution	Not allowed
		24.	Methyl Tertbutyl Ether (MTBE)	
		25.	Hydrochloric Acid	
		26.	Acetonitrile	
		27.	Furfurylamine(FFA)	0.334 kg
		28.	Acetic Acid Glacial	Not allowed
		29.	Calcium Chloride Dihydrate	

The firm is only importing 10 import items out of 29. Hence, the norms are not ratified for other 19 import items.

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-10
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Neogen Chemicals Ltd., Mumbai
HQ F. No.	01/82/050/00713/AM19/DES-III
RLA F. No.	03/95/040/00243/AM19
Advance Authorization No. and Date	0310822930 dated 08.08.2018
Subject	Request of M/s Neogen Chemicals Ltd., Mumbai for enhancement in the quantity of Import Items in respect of adhoc norms fixed by NC-3 against Advance Authorization No. 0310822930 dated 08.08.2018
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-11
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Global Calcium Private Limited., Bangalore
HQ F. No.	01/82/050/01076/AM17/DES-III
RLA F. No.	07/24/040/00386/AM16
Advance Authorization No. and Date	0710109429 dated 23.02.2016
Subject	Request of M/s Global Calcium Pvt. Ltd., Bangalore for revision of adhoc norms fixed against Advance Authorization No. 0710109429 dated 23.02.2016
Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was noted that the firm still has not furnished the following information asked for by NC-3 in its Meeting No. 07/AM21 dated 24.12.2020, followed by Reminder on 29.06.2021: (i) Production / Consumption data for last two years for each export product duly certified by Superintendent, GST. (ii) Receipt of payment of Rs. 5000/- composition fee deposited in concerned RA in terms of Para 4.17 of HBP Vol. I. In view of above, the Committee decided to issue Final Reminder to firm to furnish its reply, failing which the case will be rejected.	

Case No.	A-12		
Meeting No.	NC/3/MEET/Jun/202122/2		
Date	02/07/2021		
Firm's Name	M/s Organica Aromatics, Bangalore		
HQ F. No.	01/82/050/01034/AM09/DES-III	01/82/050/01105/AM12/DES-III	01/82/050/01612/AM09/DES-III
RLA F. No.	07/24/040/00280/AM09	07/24/040/00314/AM12	07/24/040/00564/AM09
Advance Authorization No. and Date	0710059944 dt. 19.09.2008	0710084171 dt. 23.11.2011	0710062745 dt. 04.02.2009
Subject	Request of M/s Organica Aromatics, Bangalore for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization Nos. 0710059944 dated 19.09.2008, 0710084171 dated 23.11.2011 and 0710062745 dated 04.02.2009		
Decision:	The Committee considered the request of the firm and it was observed that the reply furnished by the firm is not proper, since the Excise Certificate does not have total quantity produced / total raw material consumed for the specific period of licence (2009-09, 2009-10, 2010-11) and also no date is mentioned on the Certificate.		
In view of above, it was decided to again call for following information from the firm:			
(i) Central Excise Data for specific Production (in kg) and specific Consumption (in kg) for the specific year 2008-09, 2009-10 and 2010-11.			

Case No.	A-13
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Om Intercontinental, Mumbai
HQ F. No.	01/82/050/00263/AM18/DES-III
RLA F. No.	03/95/040/00025/AM18
Advance Authorization No. and Date	0310812544 dated 18.04.2017
Subject	Request of M/s Om Intercontinental, Mumbai for enhancement in the quantity of import items in respect of adhoc norms fixed by NC-3 against Advance Authorization No. 0310812544 dated 18.04.2017
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Technical literature in support of yields. (ii) Production-Consumption data duly certified by GST. (iii) Copy of amended licence. (iv) Receipt of payment of Rs. 5000/- composition fee deposited in concerned RA in terms of Para 4.17 of HBP Vol. I.	

Case No. A-14 M.No. NC/3/MEET/Jun/202122/2 Date 02/07/2021	M/s. Eurolife Healthcare Pvt. Ltd. F. No.01/82/050/00323/AM13/DES-III F.No. 01/82/050/00571/AM16/DES-III
RLA File No: 08/24/040/00981/AM13 RLA File No: 08/24/040/01086/AM15	Adv.Auth. No. 0310728713 Dated 19.03.2013 Adv.Auth. No. 0310794964 Dated:27.03.2015
Subject: Request for fixation of I/O norms for the export product "METRONIDAZOLE INTRAVEOUS INFUSION 100ml METRONIDAZOLE 500mg" unnder para 4.7 of against adv. Lic. No. 0310728713 dated 19.03.2013 and adv.Lic. No. 0310794964 dated 27.03.2015 of M/s. Eurolife Healthcare Pvt. Ltd.	
Decision: The Committee considered the request of the firm and it was observed that the reply given by the firm was not as per the DL issued earlier. Further, the import items include large quantity of LDPE Graules, Craft Paper and other packing material.	
In view of above, the Committee decided to call for clarification from the firm.	

Case No.	A-15
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Inchem Laboratories Private Limited., Hyderabad
HQ F. No.	01/82/050/01275/AM12/DES-III
RLA F. No.	09/24/040/00413/AM12
Advance Authorization No. and Date	0910050238 dated 15.12.2011
Subject	Request of M/s Inchem Laboratories Pvt. Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910050238 dated 15.12.2011

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
RACTOPAMINE HCL	1 kg	1	(RS) 4-(2-amino-1-hydroxy ethyl) phenol HCL- CAS No 770-05-8	0.446 kg
		2	4(4-HYDROXY PHENYL)-2-BUTANONE - CAS 5471-51-2	0.70 kg
		3	Raney Nickel Grade, -CAS No KALCAT 1961	Either not required in the process or shown indigenous in Appendix 4E.
		4	4-Hydroxy benzal Dehide -CAS No 123-08-0 Or 4- Hydroxy AcetoPhenone ITC HS Code 29145000	
		5	Sodium Boro Hydride -CAS No 16940-66-2	
		6	ACETONE	
		7	IPA (ISO PROPYLE ALCOHOL)	
		8	PETROLIUM ETHAR	
		9	MDC (METHYLENE CHLORIDE)	
		10	METHONOL	
		11	NITRO METHANE or Hydroxyl Amino Sulphate ITC HS No 28251040	

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-16			
Meeting No.	NC/3/MEET/Jun/202122/2			
Date	02/07/2021			
Firm's Name	M/s Inchem Laboratories Pvt. Ltd., Hyderabad			
HQ F. No.	01/82/050/01493/AM12/DES-III			
RLA F. No.	09/24/040/00579/AM12			
Advance Authorization No. and Date	0910051360 dated 21.02.2012			
Subject :	Request of M/s Inchem Laboratories Pvt Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910051360 dated 21.02.2012			
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty.	Sl. No.	Import items	Qty.
RACTOPAMINE HCL FOR VETERINARY USAGE	1 kg	1	(RS) 4-(2Amino-1-Hydroxy Ethyl) Phenol HCL (CAS No 770-05-8)	0.446 kg
		2	4(4-HYDROXY PHENYL)-2-BUTANONE (CAS 5471-51-2)	0.70 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	A-17			
Meeting No.	NC/3/MEET/Jun/202122/2			
Date	02/07/2021			
Firm's Name	M/s Inchem Laboratories Pvt. Ltd., Hyderabad			
HQ F. No.	01/82/050/00910/AM14/DES-III			
RLA F. No.	09/24/040/00287/AM14			
Advance Authorization No. and Date	0910057785 dated 01.10.2013			
Subject	Request of M/s Inchem Laboratories Pvt Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910057785 dated 01.10.2013			
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty.	Sl. No.	Import items	Qty.
DIVALPROEX SODIUM	1 kg	1	N-PROPYL BROMIDE	1.42 kg
		2	DIETHYL MALONATE.	2.19 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	A-18
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Clean Science and Technology Private Limited, Pune
HQ F. No.	01/82/050/00108/AM18/DES-III
RLA F. No.	31/83/040/00172/AM17
Advance Authorization No. and Date	3110066630 dated 21.03.2017
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110066630 dated 21.03.2017
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm:	
(i) Production Consumption data for the licensing year duly certified by GST.	

Case No.	A-19			
Meeting No.	NC/3/MEET/Jun/202122/2			
Date	02/07/2021			
Firm's Name	M/s Clean Science and Technology Private Limited, Pune			
HQ F. No.	01/82/050/00599/AM18/DES-III			
RLA F. No.	31/83/040/00074/AM18			
Advance Authorization No. and Date	3110066858 dated 02.09.2017			
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110066858 dated 02.09.2017			
Decision: The Committee considered the case as per agenda and it was observed that the case can be approved as the firm has requested for marginal increase in quantity of all raw materials and also in later case of same export product in Meeting No. 9/82-ALC4/2018 dated 15.01.2018 against advance authorization No. 3110066966 dt. 15.01.2018 same norms were approved on the basis of proper technical details furnished by the firm. Hence, it was decided to revise the norms as under:				
Export product	Qty.	Sl. No.	Import items	Qty.
Acetyl Anisole	1 kg	1	Phenol	0.906 kg
		2	Dimethyl Sulphate	0.693 kg
		3	Caustic Lye PURITY 40% AND ABOVE (100% Basis)	0.437 kg
		4	Acetic Anhydride PURITY 99%	0.755 kg
Note: RA may close the case in respect of above advance authorization after the receipt of payment of Rs. 5000/- composition fee in terms of Para 4.17 of HBP Vol.				

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-20
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Clean Science and Technology Private Limited, Pune
HQ F. No.	01/82/050/00149/AM18/DES-III
RLA F. No.	31/83/040/00012/AM18
Advance Authorization No. and Date	3110066716 dated 02.05.2017
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110066716 dated 02.05.2017
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Quantity and Commercial value of by-Product Guaiacol. (ii) Production Consumption data for the licensing year duly certified by GST. (iii) Receipt of payment of Rs. 5000/- composition fee deposited in concerned RA in terms of Para 4.17 of HBP Vol. I.	

Case No.	A-21
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Clean Science and Technology Private Limited, Pune
HQ F. No.	01/82/050/01742/AM16/DES-III
RLA F. No.	31/83/040/00147/AM16
Advance Authorization No. and Date	3110065899 dated 01.02.2016
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110065899 dated 01.02.2016
Decision: The Committee considered the request of the firm and it was observed that this case can be approved since theoretically on the basis of purity required should be 1.069 kg taking wastage of 3% requested should be 1.10 kg / kg as requested and also approved earlier. Accordingly, it was decided to revise the quantity of import item - Anisole Purity 93% Max from 1.065 kg to 1.10 kg. Rest of the earlier Minutes would remain unchanged. RA concerned may take further necessary action as per above decision of NC.	
Note: RA may close the case in respect of above advance authorization after the receipt of payment of Rs. 5000/- composition fee in terms of Para 4.17 of HBP Vol.	

Case No.	A-22
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Clean Science and Technology Private Limited, Pune
HQ F. No.	01/82/050/00916/AM19/DES-III
RLA F. No.	31/83/040/00034/AM19
Advance Authorization No. and Date	3110067081 dated 15.06.2018
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110067081 dated 15.06.2018
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Quantity and Commercial value of by-Product Acetic. (ii) Production Consumption data for the licensing year duly certified by GST. (iii) Receipt of payment of Rs. 5000/- composition fee deposited in concerned RA in terms of Para 4.17 of HBP Vol. I.	

Case No.	A-23
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Clean Science and Technology Private Limited, Pune
HQ F. No.	01/82/050/00597/AM18/DES-III 01/82/050/00723/AM18/DES-III 01/82/050/00996/AM18/DES-III 01/82/050/00090/AM19/DES-III 01/82/050/00522/AM19/DES-III 01/82/050/00525/AM19/DES-III 01/82/050/01188/AM19/DES-III 01/82/050/01211/AM19/DES-III 01/82/050/01236/AM19/DES-III 01/82/050/01357/AM19/DES-III
RLA F.No.	31/83/040/00035/AM18 31/83/040/00082/AM18 31/83/040/00124/AM18 31/83/040/00150/AM18 31/83/040/00048/AM19 31/83/040/00048/AM19 31/83/040/00049/AM19 31/83/040/00085/AM19 31/83/040/00113/AM19 31/83/040/00128/AM19/
Advance Authorization No. and Date	3110066777 dated 09.06.2017, 3110066885 dated 03.10.2017, 3110066937 dated 19.12.2017, 3110066984 dated 15.02.2018, 3110067104 dated 03.07.2018, 3110067113 dated 13.07.2018, 3110067165 dated 28.08.2018, 3110067223 dated 31.10.2018, 3110067227 dated 06.11.2018 & 3110067240 dated 22.11.2018.
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110066777 dated 09.06.2017, 3110066885 dated 03.10.2017, 3110066937 dated 19.12.2017, 3110066984 dated 15.02.2018, 3110067104 dated 03.07.2018, 3110067113 dated 13.07.2018, 3110067165 dated 28.08.2018, 3110067223 dated 31.10.2018, 3110067227 dated 06.11.2018 & 3110067240 dated 22.11.2018
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Production Consumption data for the licensing year duly certified by GST. (ii) Receipt of payment of Rs. 5000/- composition fee deposited in concerned RA in terms of Para 4.17 of HBP Vol. I.	

Case No.	A-24
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Satyadeva Pharmaceuticals Pvt. Ltd, Hyderabad
HQ F. No.	01/82/050/01070/AM18/DES-III
RLA F. No.	09/24/040/00337/AM18
Advance Authorization No. and Date	0910065537 dated 05.10.2017
Subject	Request of M/s Satyadeva Pharmaceuticals Pvt. Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910065537 dated 05.10.2017
Decision: The Committee considered the case as per online agenda in the presence of technical experts and it was noted that the firm still has not furnished the following information asked for by NC-3 in its Meeting No. 2/AM21 dated 24.07.2020, followed by Reminder on 28.10.2020: (i) Import items and quantities actually imported against these exports. (ii) Complete technical details including chemistry, yields, material balance for each stage. In view of above, the Committee decided to issue Final Reminder to firm to furnish its reply, failing which the case will be rejected.	

Case No.	A-25
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad
HQ F. No.	01/82/050/00217/AM19/DES-III 01/82/050/01317/AM17/DES-III
RLA F. No.	09/24/040/00430/AM18 09/24/040/00348/AM17
Advance Authorization No. and Date	0910065723 dated 07.12.2017 0910064196 dated 28.09.2016
Subject	Request of M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad for enhancement in the quantity of import items in respect of norms fixed against Advance Authorization Nos. 0910064196 dt. 28.09.2016 and 0910065723 dt. 07.12.2017.
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request and the norms were given on the basis of comparative data from the industry. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-26
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad
HQ F. No.	01/82/050/01074/AM18/DES-III
RLA F. No.	09/24/040/ 00309/AM18
Advance Authorization No. and Date	0910065528 dated 29.09.2017
Subject	Request of M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0910065528 dt. 29.09.2017.
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request and the norms were given on the basis of comparative data from the industry. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-27
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad
HQ F. No.	01/82/050/00219/AM19/DES-III
RLA F. No.	09/24/040/00459/AM18
Advance Authorization No. and Date	0910065758 dated 19.12.2017
Subject	Request of M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad for enhancement in the quantity of import items in respect of norms fixed against Advance Authorization No. 0910065758 dated 19.12.2017
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request and the norms were given on the basis of comparative data from the industry. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-28
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad
HQ F. No.	01/82/050/01170/AM10/DES-III
RLA F. No.	09/24/040/00478/AM10
Advance Authorization No. and Date	0910041061 dated 25.02.2010
Subject	Request of M/s SRINI PHARMACEUTICALS PRIVATE LIMITED, Hyderabad for enhancement in the quantity of import items in respect of norms fixed against Advance Authorization No. 0910041061 dated 25.02.2010
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request and the norms were given on the basis of comparative data from the industry. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-29
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Techno Drugs & Intermediates (P) Ltd., Mumbai
HQ F. No.	01/83/050/00503/AM17/DES-III
RLA F. No.	03/95/040/00486/AM17
Advance Authorization No. and Date	0310392619 dated 02.08.2006
Subject	Request of M/s Techno Drugs & Intermediates, Mumbai for fixation of adhoc norms against Advance Authorization No. 0310392619 dated 02.08.2006
Decision: Deferred for comments of TE.	

Case No.	A-30
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Wanbury Ltd, Mumbai
HQ F. No.	01/82/050/00019/AM17/DES-III
RLA F. No.	03/95/040/00912/AM16
Advance Authorization No. and Date	0310803062 dated 04.03.2016
Subject	Request of M/s Wanbury Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310803062 dated 04.03.2016
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request. Further, NC has already ratified the norms for this Advance Authorization as per SION A-290. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-31
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	STERILE INDIA PRIVATE LIMITED, CLA, New Delhi
HQ F. No.	01/82/050/00638/AM14 /DES-III
RLA F. No.	05/24/040/00203/AM14
Advance Authorization No. and Date	0510364653 dated 05.09.2013
Subject	Request of M/s Sterile India Pvt Ltd, CLA, New Delhi for fixation of adhoc norms against Advance Authorization No. 0510364653 dated 05.09.2013
Decision: The Committee considered the request of the firm and it was observed that as per 4.07 application of Advance Authorization, the description of export product is Amoxycilline Sterile BP , however as per DML furnished by the firm, the description of export product is Amoxycilline Sodium Sterile . In view of above, it was decided to ask firm as to whether Amoxycilline Sterile BP and Amoxycilline Sodium Sterile are one and the same item alongwith copy of technical literature.	

Case No.	A-32
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Runit Life Care, Mumbai
HQ F. No.	01/82/050/01650/AM19/DES-III
RLA F. No.	03/95/040/00736/AM19
Advance Authorization No. and Date	0310824914 dated 05.11.2018
Subject	Request of M/s Runit Life Care, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310824914 dated 05.11.2018
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request and the norms were given on the basis of comparative data from the industry. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-33
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Privi Organics Limited, Mumbai
HQ F. No.	01/82/050/00387/AM19/DES-III
RLA F. No.	03/95/040/00981/AM18
Advance Authorization No. and Date	0310819238 dated 19.02.2018
Subject	Request of M/s Privi Organics India Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310819238 dated 19.02.2018.
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Quantity and Commercial value of By-Product obtained. (ii) Production Consumption data for the licensing year duly certified by GST.	

Case No.	A-34
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Synnat Pharma Pvt. Ltd., Kolkata
HQ F. No.	01/82/050/00749/AM18/DES-III
RLA F. No.	02/24/040/00108/AM18
Advance Authorization No. and Date	0210207903 dated 24.10.2017
Subject	Request of M/s Synnat Pharma Pvt Ltd, Kolkata for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0210207903 dated 24.10.2017
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request and the norms were given on the basis of comparative data from the industry. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-35
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s UPL Ltd., Mumbai
HQ F. No.	01/82/050/00701/AM19/DES-III
RLA F. No.	03/95/040/00239/AM19
Advance Authorization No. and Date	0310822448 dated 19.07.2018
Subject	Request of M/s UPL Ltd, Mumbai for enhancement in the quantity of import items in respect of adhoc norms fixed against Advance Authorization No. 0310822448 dated 19.07.2018
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm as under:	

Export product	Qty.	Sl. No.	Import items	Qty.
Tris Tri Decyl Phosphite (TTDP)	250000.000 kg	1	Iso Tri Decyl Alcohol (Tri Decyl Alcohol)	232750.000 kg
		2	Yellow Phosphorus	16750.000 kg
		3	Methanol	52250.000 kg

Note: RA may close the case in respect of above advance authorization after the receipt of payment of Rs. 5000/- composition fee in terms of Para 4.17 of HBP Vol.

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-36
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Runit Life Care, Mumbai
HQ F. No.	F. No. 01/82/050/01655/AM19/DES-III
RLA F. No.	03/95/040/00737/AM19
Advance Authorization No. and Date	0310824932 dated 06.11.2018
Subject	Request of M/s Runit Life Care, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310824932 dated 06.11.2018
Decision: The Committee considered the request of the firm and it was observed that the firm has not provided any technical data in support of its request and the norms were given on the basis of comparative data from the industry. Hence, it was decided to reject the case maintaining the status quo.	

Case No.	A-37
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Global Calcium Pvt. Ltd., Bangalore
HQ F. No.	01/82/050/00508/AM20/DES-III
RLA F. No.	07/24/040/00095/AM20
Advance Authorization No. and Date	0710115189 dated 19.07.2019
Subject	Request of M/s Global Calcium Pvt. Ltd., Bangalore for correction / revision in the description of import item in respect of Advance Authorization No. 0710115189 dated 19.07.2019

Decision: The Committee considered the request of the firm and it was decided to revise the description of import item from **CALCIUM GLUCONATE** to **CALCIUM GLUCONATE ORAL GRADE**. Accordingly, the norms are revised as under:

Export Product	Qty.	Sl. No.	Import items	Qty.
CALCIUM GLUCONATE (EP FOR INJECTION/JP/USP)	1 kg	1	CALCIUM GLUCONATE ORAL GRADE	1.09 kg
CALCIUM BOROGLUCONATE	1 kg	1	CALCIUM GLUCONATE ORAL GRADE	0.946 kg
CALCIUM GLUBIONATE(FOR INJECTION) / CALCIUM GLUBIONATE	1 kg	1	CALCIUM GLUCONATE ORAL GRADE	0.430 kg
Note: RA may close the case in respect of above advance authorization after the receipt of payment of Rs. 5000/- composition fee in terms of Para 4.17 of HBP Vol.				

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-38
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Cipla Ltd., Mumbai
HQ F. No.	F. No. 01/82/050/00972/AM17/DES-III F. No. 01/82/050/00285/AM18/DES-III F. No. 01/82/050/00610/AM18/DES-III F. No. 01/82/050/00127/AM19/DES-III
RLA F. No.	03/94/040/00617/AM17 03/94/040/01181/AM17 03/94/040/00295/AM18 03/94/040/00822/AM18
Advance Authorization No. and Date	0310808312 dated 06.10.2016 0310812323 dated 03.04.2017 0310814908 dated 31.07.2017 0310818765 dated 30.01.2018
Subject	Request of M/s Cipla Ltd, Mumbai for fixation of adhoc norms against Advance Authorization Nos. 0310808312 dated 06.10.2016, 0310812323 dated 03.04.2017, 0310814908 dated 31.07.2017 and 0310818765 dated 30.01.2018
Decision: Deferred for comments of TE.	

Case No.	A-39
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Cipla Ltd., Mumbai
HQ F. No.	01/82/050/00779/AM19/DES-III
RLA F. No.	03/94/040/00038/AM19
Advance Authorization No. and Date	0310820626 dated 25.04.2018
Subject	Request of M/s Cipla Ltd., Mumbai for fixation of adhoc norms against Advance Authorization No. 0310820626 dated 25.04.2018
Decision: Deferred for comments of TE.	

Case No.	A-40
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Global Calcium Pvt. Ltd., Bangalore
HQ F. No.	01/82/050/00314/AM16/DES-III
RLA F. No.	07/24/040/040/00393/AM15
Advance Authorization No. and Date	0710108142 dated 01.05.2015
Subject	Request of M/s Global Calcium Pvt. Ltd., Bangalore for revision of adhoc norms fixed against Advance Authorization No. 0710108142 dated 01.05.2015
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Complete set of 4.07 application alongwith all technical details. (ii) Receipt of payment of Rs. 5000/- composition fee deposited in concerned RA in terms of Para 4.17 of HBP Vol. I.	

Para - 4.06 Cases

Case No.	A-41
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Tenshi Kaizen Private Limited, Bangalore
HQ F. No.	01/82/162/00049/AM21/DES-III
RLA F. No.	07/24/040/00225/AM21
Advance Authorization No. and Date	Licence not issued yet
Subject	Request of M/s Tenshi Kaizen Private Limited, Bangalore for fixation of norms of the export product Loperamide RDT Loperamide RDT 2 mg under Para 4.06 of HBP Vol. I (2015-20)
Decision: -- The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Export description does not match with DML. Please clarify it. (ii) Justification for requirement of Cold Form Laminate with the export quantity. (iii) Specification of Laminates alongwith catalogue may be furnished alongwith import quantity in numbers of Cold Form Laminates. Similar details may be furnished for Peelable Lid Foil.	

Case No.	A-42			
Meeting No.	NC/3/MEET/Jun/202122/2			
Date	02/07/2021			
Firm's Name	M/s Fine Organic Industries Limited, Mumbai			
HQ F. No.	01/82/MISC/Para 4.06/3/AM21/DES-III			
RLA F. No.	03/AA/040/32850/AM21			
Advance Authorization No. and Date	Not issued yet			
Subject	Request of M/s Fine Organic Industries Limited, Mumbai for fixation of adhoc norms of export product - Moniglyceride (GMS) (ITC HS Code – 29157030) under Para 4.06 of HBP Vol. I (2015-20)			
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.06 of HBP vol. I as per details given below:				
Export Product	Qty.	Sl. No.	Import items	Qty.
Monoglyceride – PS	1 kg	1	Hydrogenated Palm Stearin (HPS)	0.872 kg
		2	Glycerine	0.222 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-43																
Meeting No.	NC/3/MEET/Jun/202122/2																
Date	02/07/2021																
Firm's Name	M/s Fine Organic Industries Limited, Mumbai																
HQ F. No.	01/82/MISC/Para 4.06/2/AM21/DES-III																
RLA F. No.	03/AA/040/21337/AM21																
Advance Authorization No. and Date	Not issued yet																
Subject	Request of M/s Fine Organic Industries Limited, Mumbai for fixation of adhoc norms of export product - Moniglyceride (GMS) (ITC HS Code – 29157030) under Para 4.06 of HBP Vol. I (2015-20)																
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.06 of HBP vol. I as per details given below:																	
<table><tr><td>Export Product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">Monoglyceride - PS</td><td rowspan="2">1 kg</td><td>1</td><td>Hydrogenated Palm Stearin (HPS)</td><td>0.872 kg</td></tr><tr><td>2</td><td>Glycerine</td><td>0.222 kg</td></tr></table>					Export Product	Qty.	Sl. No.	Import items	Qty.	Monoglyceride - PS	1 kg	1	Hydrogenated Palm Stearin (HPS)	0.872 kg	2	Glycerine	0.222 kg
Export Product	Qty.	Sl. No.	Import items	Qty.													
Monoglyceride - PS	1 kg	1	Hydrogenated Palm Stearin (HPS)	0.872 kg													
		2	Glycerine	0.222 kg													
RA concerned may take further necessary action as per above decision of NC.																	

Case No.	A-44
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Fine Organic Industries Limited, Mumbai
HQ F. No.	01/82/MISC/Para 4.06/4/AM21/DES-III
RLA F. No.	03/AA/040/32803/AM21
Advance Authorization No. and Date	Not issued yet
Subject	Request of M/s Fine Organic Industries Limited, Mumbai for fixation of adhoc norms of export product - Moniglyceride (GMS) (ITC HS Code – 29157030) under Para 4.06 of HBP Vol. I (2015-20)
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.06 of HBP vol. I as per details given below:	

Export Product	Qty.	Sl. No.	Import items	Qty.
Monoglyceride - PS	1 kg	1	Hydrogenated Palm Stearin (HPS)	0.872 kg
		2	Glycerine	0.222 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-45
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Solvey Specialities India Pvt. Ltd., Mumbai (Formerly known as M/s Rhodia Specialty Chemicals India)
HQ F. No.	01/82/050/00069/AM19/DES-III
RLA F. No.	03/94/040/00976/AM18
Advance Authorization No. and Date	0310819042 dated 08.02.2018
Subject	Request of M/s Solvey Specialities India Pvt. Ltd., Mumbai (Formerly known as M/s Rhodia Specialty Chemicals India) for revision/correction in adhoc norms fixed against Advance Authorization No. 0310819042 dated 08.02.2018
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Complete chemistry, chemical reaction with molecular weight and yield. (ii) Stoichiometric balance.	

Case No.	A-46
Meeting No.	NC/3/MEET/Jun/202122/2
Date	02/07/2021
Firm's Name	M/s Hubergroup India Private Limited, Mumbai
HQ F. No.	01/82/MISC/Para 4.06/1/AM21/DES-III
RLA F. No.	---
Advance Authorization No. and Date	Not issued yet
Subject	Request of M/s Hubergroup India Private Limited for fixation of norms for the export product - Vegetable Oil based Fatty Butyl Ester (having 83% Lauric Acid and 22% Normal Butanol (ITC HS Code – 29159099) under Para 4.06 of HBP Vol. I (2015-20)
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm: (i) Total chemistry involved. (ii) Chemistry with molecular weight of imports and export (iii) % yield of reaction. (iv) Justification for 7.4% total wastage.	

Meeting ended with thanks to Chair and participants
